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GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/26/2023-JUDICIAL LETTER DATED 13.03.2024 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.) (FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)			
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96.	NISARG CHOUDHARY	A-107, R.G. COMPLEX, D.B. GUPTA ROAD, PAHARAGANJ, NEW DELHI-110055. MOB: 9414445678 EMAIL: AORNISARG@GMAIL.COM	R/2344/2016
97.	NISHANT MITTAL	2/20-A, LGF, JANGPURA-A, NEW DELHI-110014. MOB: 9650886707 EMAIL: ADV.NISHANTMITTAL@GMAIL.COM	D/5668/2017

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100.	PUNEET DHAWAN	J-66, GAUTAM NAGAR, NEW DELHI-49 MOB:9899141610 EMAIL: PD.PDHAWAN@GMAIL.COM	D/2191/2009
101.	PUNEET YADAV	C-173, DEFENCE COLONY, NEW DELHI-24 MOB: 9899226008 EMAIL: PUNEET@SAMAYALAW.IN	D/1130/2008
102.	RAGHAVENDRA M. KULKARNI	CHAMBER NO- 528, 5 TH FLOOR, BLOCK D, ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, MATURA ROAD, NEW DELHI-110001 MOB: 9845220048 EMAIL: KULKARNIADVOCATES@GMAIL.COM	KAR/779/2001
103.	RAHUL KUMAR	A-141, DEFENCE COLONY, NEW DELHI. MOB:9891478847 EMAIL: ADV.RAAHULKUMAR@GMAIL.COM	D/719/2014
104.	RAJESH MOHAN SINHA	S-307, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI MOB: 9811478026 EMAIL: ADVRMS@YAHOO.CO.IN	D/22-A/1980
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107.	RAM KUMAR	08, BLOCK-H-3, SECTOR-18, ROHINI, DELHI-89 MOB: 9711376612 EMAIL: KRAMJI2015@GMAIL.COM	D/813/2013
108.	RANVIJAY KUMAR	CHAMBER NO. 102, TILAK MARG, OLD BLOCK, PATIALA HOUSE COURT, NEW DELHI - 110001 MOB: 9312148206 EMAIL. RANVIJAYLC1@GMAIL.COM	D/3592/2015
109.	RASHMI MALHOTRA	BF-68, GF, JANAKPURI, NEW DELHI- 58 MOB:9818539397 EMAIL: RASHMIMALHOTRA@GMAIL.COM	D/3318/1999
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115.	SANGITA MALHOTRA	G-27/31, SECTOR-3, ROHINI, DELHI- 110085 MOB. 8826587368 EMAIL: TALWARSANGITA1973@GMAIL.COM	D/5881/2018
116.	SANJAY KUMAR	7-D, BHARAT APARTMENT , PLOT NO.31,PARPARGANJ, IP EXTENSION DELHI-92 MOB: 9654417067 EMAIL: SANJAYKR.DELHI@GMAIL.COM	HIM/234/2005
117.	SANJEET KUMAR	E-709, LAWYER'S CHAMBER'S, KARKARDOOMA COURT, DELHI- 110032 MOB:9013484365 EMAIL: SANJEETADVOCATE@GMAIL.COM	D/1515/2003
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121.	SANTOSH PANDEY	D-203, 3RD FLOOR, DEFENCE COLONY NEW DELHI- 110024 MOB. 9810175286 EMAIL: VAKEELSANTOSH@GMAIL.COM	D/443/1997(R)

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124.	SATYA PRAKASH AGGARWAL	2395A NARELA MANDI EXT, DELHI-40 MOB: 7011503198, 8826370448 EMAIL: WAKELE123@GMAIL.COM	D/193-R/1998
125.	SAUDAMINI SHARMA	A-126, NEETI BAGH, NEW DELHI MOB:8587083928 EMAIL: SAUDAMINISHARMA@GMAIL.COM	P/2239/2010
126.	SEEMA GULATI	C-192, GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-24 MOB:9350414180	D/1553/1995
127.	SHANKAR KUMAR JHA	701, SUPERTECH ICON, NYAY KHAND-1, INDIRAPURAM, GHAZIABAD, UP-201014 MOB: 9811706171 EMAIL: SHANKARJHALAWYER@GMAIL.COM	D/1701/1995
128.	SHASHANK DEWAN	6/24 LGF, SHANTI NIKETAN, NEW DELHI MOB:9999130505 EMAIL: ADVSHASHANKDEWAN	D/1302/2016
129.	SHINE P. SASIDHAR	AXIOM LAW CHAMBER 0/1A, JANGPURA EXTENSION NEW DELHI-110014 MOB: 9582260851 EMAIL: SHINEONATT@GMAIL.COM	D/4803/2016

130.	SHIVANATH MAHANTA	90/4, GROUND FLOOR, KRISHNA NAGAR SAFDARJUNG ENCLAVE NEW DELHI- 29 TEL. 011-26175190, MOB. 9868334630 EMAIL: SHIVANATH_MAHANTA@YAHOO.COM	D/258/2002
131.	SHIVANI LUTHRA LOHIYA	A-35, EAST OF KAILASH, NEW DELHI-65 MOB:9910031323 EMAIL: SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.IN	D/1199/2012
132.	SHIVESH P. SINGH	295, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI MOB: 9873901278 EMAIL: SHIVACELEGAL@YAHOO.IN	D/126/2001
133.	SHREYA SINHA	C-45(LOWER GROUND FLOOR), NEETI BAGH, NEWDELHI-49 MOB: 9971105770 EMAIL: ADV.SHREYASINHA@GMAIL.COM	D/1009/2011
134.	SHRUTANJAYA BHARDWAJ	I-8, L.G.F JUNG PURA EXTENSION, NEW DELHI MOB: 9910809384 EMAIL: SHRUTANJAYA@GMAIL.COM	D/2051/2017
135.	SIDDHARTH SHARMA	B-62, PASCHIMI MARG, BASANT VIHAR, NEW DELHI-57 MOB: 9899025007 EMAIL: SIDSHARMA.ADV@GMAIL.COM	D/696/2012
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137.	SOURABH GUPTA	C-173, DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-24 MOB: 9999031721 EMAIL: SOURABH@SAMAYLAW.IN	D/113/2010

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139.	SUBODH KUMAR KAUSHIK	B-24, SHUBHAM APARTMENT, SECTOR-21C, FARIDABAD, HARYANA MOB: 9899023751 EMAIL: ADVSUBODHKAUSHIK@GMAIL.COM	D/3063/2009
140.	SUNANDA SHUKLA	C-13, TYPE-IV, TOWER-15, EAST KIDWAI NAGAR, NEW DELHI. MOB: 9065828373 EMAIL: SUNANDASHUKLA61@GMAIL.COM	D/14700/2023
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142.	SURUCHI MITTAL	A-329, LGF, DEFENCE COLONY, NEW DELHI-110024. MOB: 9811000519 EMAIL: SURUCHI.M14@GMAIL.COM	D/2281/2012
143.	SUSHIL KUMAR DUBEY	49-D, MIG FLATS, CENTURI APARTMENTS, SECTOR-100, NOIDA, UP MOB: 9910920692 EMAIL: SUSHILDUBEY.ADV@GMAIL.COM	D/2271/2008
144.	TEJASVA MEHRA	60, GULMOHAR ENCLAVE, NEW DELHI-49 MOB: 9811112724 EMAIL: TEJASV.MEHRA1224@GMAIL.COM	D/1272/2014
145.	UMANG CHOPRA	A-2, 2 ND FLOOR, LAJPAT NAGAR-III, NEW DELHI-24 MOB: 9899642486 EMAIL: ADV.UMANGCHOPRA@GMAIL.COM	D/2262/2015

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148.	VINAY YADAV	D/116, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-24 MOB:8447735510 EMAIL: VNY1305@GMAIL.COM	D/4722/2018
149.	VINAYAK SHARMA	A-29 C. R. PARK, NEW DELHI- 110019 EMAIL: VINAYAKSHARMA.LAW@GMAIL.COM MOB: 9958728654	D/6321/2018
150.	VIPLAV ACHARYA	346 A, LAWYERS CHAMBERS, DELHI HIGH COURT, SHERSHAH SURI ROAD, NEW DELHI-03 MOB:9810236189 EMAIL: LAWOFFICESOFVIPLAVAACHARYA@GMAIL.COM	D/2948/2017
151.	VISHWAJIT MANGLA	134, MANU APPTS, MAYUR VIHAR-1, DELHI-91 MOB. 9810148001 EMAIL: VISHWAJIT.MANGLA@GMAIL.COM	D/567/1988
152.	NEERAJ DUBEY	K-95, LAJPAT NAGAR-2, NEW DELHI-110024 MOB: 9899976681 EMAIL: DUBNEERAJ@GMAIL.COM	1376/2014 (MADRAS BAR COUNCIL)
153.	KUNAL SHARMA	D-2, LAJPAT NAGAR-3, NEW DELHI- 24 EMAIL: KUNALSHARMALAWYER@GMAIL.COM	D/2382-A/2006

154.	BALRAJ NUNE	MP'S FLAT NO. 164, NORTH AVENUE, LAND MARK: BESIDE PRESIDENT POLICE GUARD LINES, NEW DELHI-110001	TS/693/2007
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3.	ASHISH RAWAT	OPP SK COLLEGE, GOREWALA BHAWAN SIKAR, RAJESTHAN MOB: 9557744709	D/7580/2022
4.	ANAND KUMAR CHAUBEY	NAHWAI MANDA PRAYAGRAJ MOB: 885847999	UP/03672/2017
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6.	ANUBHAV TYAGI	464, OLD LAWYERS BLOCK DELHI HIGH COURT, NEW DELHI MOB: 9873442558	D/2758/2020
7.	DEVASHISH BHADAURIA	E-148, LOWER GROUND FLOOR, EAST OF KAILASH NEW DELHI	D/2106/2015
8.	LOVEKESH AGGARWAL	S 181, LFG, GREATER KAILASH-I, NEW DELHI MOB: 9891947575	D/2846/2012
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12.	ARPITA RAWAT	D-22, EAST OF KAILASH , NEW DELHI-110065. MOB: 9319148302 EMAIL: ARPITA29LEGAL@GMAIL.COM	D/1604/2016
13.	KAVINDRA KUMAR GILL	CHAMBER NO. 13, G.F., S-BLOCK, DIAC, DELHI HIGH COURT, NEW DELHI MOB: 9911755161, 8383083590 EMAIL: KAVINDRAGILL@YAHOO.CO.IN	D/2306/2011
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15.	AAKASH KUMAR SINGH	47 - A D.D.A, FLATS, MANSAROVER, PARK, SHAHDARA, DELHI-110032 MOB: 8587950065 EMAIL: ADVSINGHAK28@GMAIL.COM	D/1688/2020
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19.	ABHINAV KALIA	14-A, OLD MARKET, TIMARPUR, DELHI-110054 MOB:9899734192 EMAIL: ABHINAVKALIAADV@GMAIL.COM	D/2218/2019
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22.	AMIT JAIN	B-10/9, SECTOR-3, ROHINI, DELHI-110085. MOB: 9911525000 EMAIL: AMITOSWAL14@GMAIL.COM	D/1585/2017
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28.	ATUL TANWAR	CHAMBER NO. 675, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9654009943 EMAIL: ADVATULTANWAR9@GMAIL.COM	D/8584/2019
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30.	AYUSH SAXENA	E/2/2/53, SECTOR -15 ROHINI DELHI-89 MOB. 9953706040 EMAIL: AYUSHSAXENAADVOCATE@GMAIL.COM	D/3668/2017
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35.	DEEPAK JANGRA	142, PATIALA HOUSE COURT, NEW DELHI. MOB: 9711573242 EMAIL: DEEPAKJANGRA.ADVOCATE@GMAIL.COM	D/2563/2015
36.	DEEPENDER BANGER	A-222, T.F. DEFENCE COLONY NEW DELHI MOB. 9268000002 EMAIL: DEEPENDERBANGERNDV@GMAIL.COM	
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43.	HIMANSHU SETHI	C-II, LGF, LAJPAT NAGAR-3, NEW DELHI MOB:9999384080 EMAIL: HSETHIOFFICE@GMAIL.COM	D/2675/2018
44.	INDERJEET DAGAR	CHAMBER NO. 168, CIVIL WING, TIS HAZARI COURTS, DELHI-110054 MOB. 9717741717 EMAIL: ADV.INDERJEETDAGAR@GMAIL.COM	D/8136/2020
45.	JITENDRA KUMAR JHA	O-371, SAURABH VIHAR, BADARPUR, NEW DELHI-44 MOB: 8826747120 EMAIL: JITEJHA09@GMAIL.COM	D/979-D/2009
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50.	KAUSHLENDRA VIKRAM	D-138, B.K, DUTT COLONY, JORBAGH, NEW DELHI-3. MOB: 8178518204 EMAIL: ADVKAUSHALENDRAVIKRAM@GMAIL.COM	D/9355/2019
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52.	KRITIKA SHARMA	A-177, SECOND FLOOR, DAYANAND COLONY, LAJPAT NAGAR IV, DELHI- 110024 MOB: 9774010703 EMAIL: KRITIKA2744@GAMIL.COM	D/1424/2022
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59.	NATWAR RAI	CHAMBER DELHI HIGH COURT 501, LAWYERS CHAMBER, DELHI- 110003 MOB. 9818906064 EMAIL. NATWARRAI@GMAIL.COM	D/396/2007
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GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/07/2024-JUDICIAL LETTER DATED 16.03.2024 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.) (FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)			
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ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/19/2025-JUDICIAL LETTER DATED 11.09.2025 (FOR A PERIOD OF THREE YEARS OR UNTIL FURTHERS ORDERS, WHICHEVER IS EARLIER)	MR. AYUSH GAUR, ADVOCATE D/2725/2020 SENIOR PANEL COUNSEL	A-293, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110028	MOBILE: 7402020002 EMAIL: agaur433@gmail.com

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GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/3/2022-JUDICIAL LETTER DATED 21.02.2022 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION(EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.) THE PERIOD OF THE TERMS OF	1. B. S. SHUKLA	AGGARWAL LAW ASSOCIATES, 34, BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091.	MOB: 9910483635 TEL: 011-233554330
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	4. RAJESH GOGNA	8, TODAR MAL LANE, BENGALI MARKET,	MOB: 991122225 TEL: 23718929

ALL THE PANEL COUNSEL WHOSE NAME ARE FIGURING IN THE AFORESAID ORDER DATED 21.02.2022, EXCEPT THE ADVOCATES WHO HAVE ALREADY BEEN REMOVED/RESIGNED/EXPIRED AS THE CASE MAY BE, EXTENDED FOR A FURTHER PERIOD OF SIX MONTHS WITH EFFECT FROM 21.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVE IS EARLIER. VIDE F. NO. J-11017/5/2025-JUDICIAL(1) DATED 10.02.2025		NEW DELHI-110001.	
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	184. SHAILESH MADIYAL	CHAMBERNO.208,C.K.DAPHTARYCHAMBERS, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI -110001.	KAR/1523/02
	185. SHADAAB ANWAR	SHADAABANWAR@GMAIL.COM MOB:+919891041222 +919999110551	D/181/2006
	186. SANDEEP VISHNU	OFFICE-CUM-RESIDENCE: 4/59, F.F., VIDYA BHAWAN, ROOP NAGAR, DELHI-110007. CHAMBER: 248, G.F., WESTERN WING, TIS HAZARI COURTS, DELHI-110054. MOB: (+91) 9810394594 (+91) 9818038564 E-MAIL: SANDEEPVISHNU200 1@YAHOO.COM	D/2954/2009
	187. SANDEEP TYAGI	CHAMBER NO.- 360 DISTRICT COURT, COLLECTORATE, RAJ NAGAR, GHAZIABAD, UTTAR PRADESH 201002	D/367-B/2001
	188. RANJAN TYAGI	H. NO. 272, BURARI VILLAGE, DELHI-84. MOB: 9213787272	D/2170/2007
	189. DURGA DUTTA	811, 8 TH FLOOR, VIJAYA BUILDING, 17 BARAKHAMBHA ROAD, CANNAUGHT PLACE, NEW DELHI- 110001 MOB: 9811723914 EMAIL: DDDUTT1@GMAIL.COM	D/136/2011
	190. SONAL KUMAR SINGH	BUILDING NO. 16 BLOCK G SAKET NEW DELHI 110017, MOB. 9968555776	D//121/2006

	191. NITINJYA CHAUDHARY	4844/24, ANSARI ROAD, DARYAGANJ, NEW DELHI- 110002 MOB: 23275740,700 EMAIL: VPC.SCR@GMAIL.COM	--
	192. KAMESHWAR GUMBER	AE-64 (TOP FLOOR), LEX LAUREATE ROAD, SHALIMAR BAGH MOB: 9811930361 /8146008858 EMAIL: ADCV.K.GUMBER@GMAIL.COM	D/1420/2008
	193. MOHAN SHYAM	8, DDA COMMERCIAL COMPLEX, C2C, POCKET-2 , JANAHPURI, NEW DELHI- 110058 MOB: 9911110931 EMAIL: MOHAN.S@MLCPARTNERS.IN	D/3903-C/2010
	194. PIYUSH GUPTA	CHAMBER NO. 377, BLOCK II, HIGH COURT OF DELHI, NEW DELHI 9818020868, 9899333790 GUPTAPIYUSH@LIVE.COM	D/1684/2008
	195.		
	196. VIJAY CHANDRA JOSHI	CHAMBER NO. 163, PATIALA HOUSE COURT. MOB: 9873677817	D/870/2001
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	198. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9 BARAKHAMB ROAD, NEW DELHI: 110001	D/708/11

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	206. DR. RANJIT SINGH	416, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI MOB: 9968142031	B/7659/99

	207. MAHENDER KUMAR	CH. NO. G- 308, KKD COURT COMPLEX, DELHI - 110032 MOB: 9899393940, 9355393940 EMAIL: ABCLEGAL308@GMAIL.COM	D/152/1999-R
	208. TALISH RAY	336, KAVERI APARTMENT, D-6 , VASANT KUNJ, NEW DELHI- 110070. 9871861621	KAR 3164/03
	209. VINISH PHOGAT	B-4/243, SAFDARJUNG ENCLAVE, NEW DELHI-110029 MOB.: 9716042883	D-1501/2013
	210. RAJEEV KUMAR	H.NO.A-304, GF, DEFENCE COLONLY, NEW DELHI-110024 MOB.: 989900329	D/597/IIA/1996
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	216. ANIL KUMAR SINGH	P-P 32, MAURYA ENCLAVE, PITAMPURA, DELHI - 110034. MOB: 9212778289 EMAIL: ANILSINGH450@GMAIL.COM	D/365/C2001
	217. GOPAL CHAND MISHRA	E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI - 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN	O-306/1983
	218. NIRVIKAR VERMA	FLAT NO.103, RZF 1/382, STREET NO.2, MAHAVIR ENCLAVE-1, NEW DELHI-110045. MOB.: 8799786887	D/2206/2009
	219. RITU RENIWAL	CONSULTATION ROOM. IV, C.K. DAPHTRY BLOCK, SUPREME COURT OF INDIA, NEW DELHI. MOB.: 7678369121	R/532/2013
	220. TANVIR AHMED ANSARI	H.NO.350, SECTOR-14, SONEPAT-131001 MOB.: 9812283654.	D/2487/2008
	221. MS. UMA PRASUNA BACHU	QR. NO 566, PUSHP VIHAR, M.B ROAD, NEW DELHI- 110017 MOB: 9899867209, 8826713693 EMAIL: ADVOCATEUMAPRASUNA@GMAIL.COM	D/2637-C/2012
	222. SHUBHAM PRASAD	196, GULMOHAR ENCLAVE, NEW DELHI-110049 MOB.: 9999894016.	D/1665/2019

	223. JATIN SINGH	CH. NO. 92, PATIALA COURTS, NEW DELHI- 110001 MOB: 9810102233 EMAIL: JATINPPP@GMAIL.COM	D-2777/A/2011
	224. ANKUR YADAV	303, C. K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI - 110 001 MOB.: 8130360002	UP/8107/2010
	225. ATUL KRISHNA	CH. NO. 516-A, 2 ND FLOOR, WESTERN WING, TIS HAZARI COURT, NEW DELHI- 110034 MOB: 8010414123, 7982551523 EMAIL: ADVOCATEATULKRISHNA@GMAIL.COM	D/879-A/2011
	226. IMRAN AZEEM	CH. NO. 694, PATIALA HOUSE COURTS, NEW DELHI - 110001 MOB: 9312340686, 9667450690	D/391-A/1989
	227. MOHD. FUZAIL KHAN	114, LAWYERS CHAMBER.R.K PURAM JAIN BLOCK SUPEREME COURT , NEW DELHI- MOB: 9818331923 EMAIL: MOHDFUZAILKHAN@YAHOO.COM	UP/11435/2003
	228. MANISH KUMAR	S-138, LGF, GREATER KAILASH PART-1, NEW DELHI-110048 MOB.: 8287004046	D/747/2013
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	233. SANDEEP MUDGAL	CH. NO. 563, WESTERN WING, TIZ HAZARI COURT, DELHI- 110034 MOB: 9958500668 EMAIL: SANDEEPMDGL@YAHOO.CO.IN	D/816/2005
	234. SUSHIL RAAJA	LAWYERS CHAMBER 145, DELHI HIGH COURT, NEW DELHI - 110003 MOB: 9212717171	D/969/2015
	235. UMESH KUMAR BURNWAL	H.NO.C-45, PANCHSHEEL VIHAR, MALVIYA NAGAR, NEW DELHI - 110 017 MOB.: 9315635350	D/1632/2011
	236. N. K. AGGARWAL	1. CHAMBER NO: 106, LAWYERS CHAMBER BLOCK- III, DELHI HIGH COURT, NEW DELHI 2. CHAMBER NO: 308-A, LAWYERS CHAMBER BLOCK, DISTRICT COURTS, DWARKA, SECTOR 10, NEW DELHI-75 PHONE NO: +91-9818342898 E-MAIL: ADVKNKAGGARWAL@GMAIL.COM	D-1349/2004

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	238. KIRAT SINGH NAGRA	DSK LEGAL, ESC HOUSE (1 ST & 2 ND FLOOR), 155, OKHLA PHASE - III, NEW DELHI- 110020 MOB: 99100093444 EMAIL: KIRAT.NAGRA@DSKLEGAL.COM , KIRATNAGRA@GMAIL.COM	D/1149/2003
	239. RAJNEESH KUMAR GAIND	E-189, GROUND FLOOR, GREATER KAILASH PART-II, NEW DELHI- 110048 MOB: 9810262633 EMAIL: RAJNEESH_GAIND@REDIFFMAIL.COM	D/341/1987
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	242. SACHIN BHANOT	C-142, 2 ND FLOOR, SUNCITY, SECTOR-54, GURUGRAM, MOB: 9650507915 EMAIL: SACHINBHANOT566@GMAIL.COM	D/2533/2015
	MR. SHAGUN SHAHI CHUGH, ADVOCATE,	69, SOUTH AVENUE, PRESIDENTIAL ESTATE,	PH/4181/2019

DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER: ORDER DATED 27.10.2023]	SENIOR PANEL COUNSEL	TEEN MURTI MARG, NEW DELHI-110011 MOBILE: 9779645915	
	MR. VARUN VATS, ADVOCATE SENIOR PANEL COUNSEL	B-404, PRINTERS APARTMENT PLOT NO. 18, SECTOR-13, ROHINI, NEW DELHI-110085 MOBILE: 9654333800	D/2468/2018
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	243. AMIT ACHARYA	CONSULTATION ROOM , LCB-I DELHI HIGH COURT , DELHI-03 9873024619 / 7011299627 AMITACHARYA1083@GMAIL.COM	D/344/2018
	244. RESHESH MANI TRIPATHI	U-245 , SHAKARPUR , DELHI-92 9310350656 MANIRISHESH@GMAIL.COM	D/1310-V/2002
	245. TEJASWINI VERMA	C-64,SF, MALVIYA NAGAR , NEW DELHI-17 TEJASWANIVERMA@HOTMAIL.COM 9810199649	D/4589/2018
	246. SAMIKSHA	WZ-272, INDERPURI , NEW DELHI ADV.SAMIKSHA@GMAIL.COM 9968944861	D/3553/2020
	247. AYUSH ANAND	C-244, DLF CAPITAL GREENS , NEW MOTI NAGAR, NEW DELHI 9958854192	D/4613/2016
	248. MUGDHA PANDE	JORBAGH, NEW DELHI, NEW DELHI-	D/5714/2017

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	250. ROHAN GUPTA	4 , CAVALRY LINES MALL ROAD , DELHI-110007 RGUPTA2385@GMAIL.COM 9811938833	D/3482/2013
	251. VINOD KUMAR TIWARI	CONSULTATION ROOM DELHI HIGH COURT , NEW DELHI-03 RES. H. NO. 2396 , GALI NO. 12 BIHARI COLONY , SHAHDARA DELHI- 110032 VINOD013@GMAIL.COM 7042632204	UP/2840/2003
	252. YASH TANDON	CM4-1203 SUPERTECHCAPETOWN , SECTOR-74 NOIDA , UP 9910979764 YASHTANDON@LIVE.COM	UP/10823/2010
	253. BHASKAR PANDEY	D 15 , GROUND FLOOR , ELDECO RESIDENCY GREEN SECTOR PI -1 , GREATER NOIDA , G.B. NAGAR 9953781206 BHASKARPANDEY7@GMAIL.COM	D/3598A/2009
	254. AISHWARYA DOBHAL	FLAT NO. 160 , 3 RD FLOOR ROSE APARTMENTS , SECTOR 18 B DWARKA 9557844741 LEGAL.AISHWARYA@GMAIL.COM	D/2045/2017
	255. AKSHAY	CH. NO. 502 , BLOCK-III , DELHI HIGH COURT DELHI-110003	D/5445/2017

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	256. HILAL HAIDER	CH. NO. 101 , BLOCK-III DELHI HIGH COURT , DELHI-03 9811592823 HILAL.LEGAL@GMAIL.COM	D-1136/1998(R)
	257. VIDHI GUPTA	CH. NO. 173 , BLOCK-II DELHI HIGH COURT , DELHI-110003 9910170303 VIDHIGUPTA2000@GMAIL.COM	D/2090/2009
	258. SUKHMINDER SINGH AHLUWALIA	CH. NO. 495 , BLOCK-II DELHI HIGH COURT , DELHI- 03 CHAMBER495@GMAIL.COM 9650160444	D/601/2004
	259. SUGANDHA JAIN	E-86 , EAST OF KAILASH NEW DELHI , DELHI-110065 SUGANDHAJAIN2704@GMAIL.COM 7768044849	D/3533/2016
	260. SARVAN KUMAR	CH. NO. 459 , BLOCK-I DELHI HIGH COURT DELHI -110003 ADVOCATESARVAN@GMAIL.COM 9810763691	D/3389/2018
	261. GOKUL SHARMA	CH. NO. 459 , BLOCK- I DELHI HIGH COURT , DELHI-03 GOKULATRYA@GMAIL.COM	D/3296/2019
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	264. LAKHMI CHAND	431, PATIALA HOUSE COURT LAKHMICHND@GMAIL.COM 9350538109	D/1867/2004
	265. BHUVNESH VIKRAM SRIVASTAVA	N-248, JALVAYU VIHAR, SEC 25, NOIDA, G.B. NAGAR, UP CONSULTINGVIKRAM@GMAIL.COM 9868115092 /9810335092	D-95R/1998
	266. SHOBHIT GAUR	A1-73, 3 RD FLOOR, PASCHIMVIHAR, NEW DELHI-110063 SHOBHITNANU@GMAIL.COM	D/1742/2010
	267. ANISHA KAUSHIK	3/11, 2 ND FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060 ANISHAKAUSHIK05@GMAIL.COM	D/2342/1999
	268. RAHUL KUMAR SHARMA	P-6/B, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014 RAHULPANDIT.SCI@GMAIL.COM	D/2399/2018
	269. MADHURENDRA JHA	CHAMBER NO. 320, LAWYERS CHAMBERS BLOCK , DWARKA COURT ADVOCATE.M.JHA@GMAIL.COM 9555960004	D/2045/2012
	270. NISHANT PRATEEK	G-37, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014 NISHANTPRATEEKADVOCATE@GMAIL.COM 9999922423	D/734/2011

	271. AJAY UPADHYAY	F-2, LADO SARAI, NEW DELHI-110030 AJAYUPADHYAY@GMAIL.COM 9971002798	D/1563/2002
	272. RAVINDER TIWARI	H.NO. F-17/7, JAWAHAR PARK, DEVLII ROAD, KHANPUR, DELHI-110080 RAV.ASSOCIATES@GMAIL.COM 9810134970	D/730/2007
	273. MANU PRABHAKAR	E-2, KALKAJI POLICE COLONY, KALKAJI, NEW DELHI-110019 PRABHAKARMANU@GMAIL.COM 9015853090	D/2785/2012
	274. PUNEESH GARG	40-A, POCKET-A, DDA SFS FLATS, SUKHDEV VIHAR, NEW DELHI-110025 GARGPUNEESHADV@GMAIL.COM 9990400460	D/618/2004
	275. KAPIL DEV YADAV	E-604, KARKARDOOMA COURT; DELHI-110032 ADV KAPILDEVYADAV@GMAIL.COM 9555536530	D/3616/2015
	276. NEERAJ SHARMA	92, LAWYERS CHAMBERS, CIVIL WING, D-54 NEERAJSHARMA.ADV@REDIFFMAIL.COM 9811936894	D/0680/2009
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	278. PRIYANK	15, GF, VASUDHA ENCLAVE, PRITAM	D/3948/2014

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	282. SWAMI NATH	CH. NO. 209, LAWYERS CHAMBER BLOCK N D 110019 9873400656 SWAMIADVDELHI@GMAIL.COM	D-668D/2009
	283. DEEPA MALIK	A-72 , VASANT KUNJ , NEW DELHI - 110070 8447257069 LEGALLYME24@GMAIL.COM	D/4397/2016
	284. PRAJESH VIKRAM SRIVASTAVA	FLAT NO. 192 , A- 4 KONARK APARTMENTS , KALKAJI EXTENSION NEW DELHI-110019 7982787017 PRAJESHADVOCATE@GMAIL.COM	D/4380/2017
	285. KABIR KUMAR HAZARIKA	CH. NO. 642F, LAWYERS BLOCK	D-2605/2017

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	286. RAVINDRA VIKRAM SINGH	CH 87 PATIALA HOUSE COURT N D 110001 9810994987 INFO@ASSOCIATESANDRV.IN	D/6582/2018
	287. LAKSHYA VERMA	H. NO. E-654, STREET NO. 9 NFC NEAR GOYAL STORE SECTOR 23 SANJOY NAGAR, GZB UP 201002 8979048341 LAKSHYALAWYER26@GMAIL.COM	D/6947/2020
	288. VANDANA	H. NO. 69 GALI NO. 21 BLOCK A-1 BANGALI COLONY SANT NAGAR BURARI DELHI 110084 9654550892 VANDNASHARMA544@GMAIL.COM	D-2077/2010
	289. NIYATI SHARMA	E-410, LAWYERS CHAMBER, KKD COURT, DELHI - 110032 8587027428 SHARMA.NIYATI29@GMAIL.COM	D/5550/2019
	290. ABHISHEK KHANNA	H. NO. 2 BLOCK A1, OPPO RANI PUBLIC SCHOOL NEW DELHI - 110084 9953432792 ADV.KHANNAABHISHEK@GMAIL.COM	D/1373/2014
	291. SEEMA SINGH	I - 1602 RISHABH CLOUD 9 AHINSA KHAND 2 INDRAPURAM GZB 8588871365 SEEMA_SINGH37@YAHOO.COM	D-3090/2009
	292. JITENDRA KUMAR TRIPATHI	CH. NO. 82 RK SEN BLOCK SUPREME COURT OF INDIA N D 110001 9990952670 JITENDRATRIPATHINLIU@GMAIL.COM	MP/2620/2009

	293. HARSHBIR SINGH KOHLI	J-164, RAJOURI GARDEN, NEW DELHI-27 9810658944	D-2134/2009
	294. AKASH GUPTA	325, TIKONA PARK, JWALA NAGAR, SHAHDARA, DELHI-32 9999797603	D-3730/2018
	295. PRATEEK GUPTA	318, DHEERPUR, NIRANKARI COLONY, NEAR MUKHERJI NAGAR, DELHI-09 9971775882	D-7498/2018
	296. ARMAAN GUPTA	240, DAYANAND VIHAR, DELHI-92 8800099949	D-2859/2016
	297. ARPIT MAHESHWARI	1801, PAVILION HEIGHTS 01, JAYPEE WISHTOWN, SEC.128, NOIDA, U.P. 9560032037	D-545/2011
	298. DHANANJAY MEHLAWAT	BM-38, SHALIMAR BAGH, DELHI-88 9911006159	D-1413/2011
	299. KAPIL GOYAL	7/278 JAWAHAR STREET, SHAHDARA, DELHI-32 9999259904	D-1255/2014
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	301. AMIT SHARMA	1/4649/17B, NEW MODERN SHAHDARA, DELHI-110032 8800172207	D-4347/2015
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	304. KESHAV SEHGAL	62, ASHOK ROAD, NEW DELHI 9999989899 KESHAVSEHGAL.LAW@GMAIL.COM	D/3345/2017
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	308. SH. MIMANSAK BHARDWAJ	CH.NO-679, LAWYER'S CHAMBER SAKET COURT, NEW DELHI 8800177082 MBRAHULK619@GMAIL.COM	D/4189/2015
	309. SH. ANIL DEVLAL	FLAT NO-7, L.I.G.FLATS, HASTSAL, NEW DELHI 110059 9911050900 ADVOCATEDEVLAL@GMAIL.COM	D/4982/2019
	310. ABHIJEET KUMAR BHATT	A 25 DDA, KALYAN VIHAR, OLD GUPTA COLONY 9123442682	D/9301/2021
	311. BHARATA KUMAR SINGH	PLOT NO.138, FLAT S-4, ROOF	D-1490/2017

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	312. ARUN DHIMAN	CHAMBER NO. 849, 8TH FLOOR, DWARKA COURT COMPLEX, SECTOR, 10, DWARKA, NEW DELHI-110075. MOB. NO. 9891972707, LAND LINE 011-46072707, EMAIL: INFO.GLXLAW@GMAIL.COM	D/2355/2005
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	315. DEVVRAT YADAV	NIRANKARI COLONY , DELHI 8285815626	D/7444/2020
	316. SACHIN VATS	E 467, DDA FLAT DWARKA ,NEW DELHI 8789963652	D/8580/21
	317. SHASHANK	MUKESHKHARI APPARTMENT , SULTANPUR, NEW DELHI 8002867317 SHASHANRANJAN605@GMAIL.COM	D/6416/21
	318. DEEPESH	F/B 247, LATPAT NAGAR, SAHIBABAD, NEW DELHI, 9811628706	D/723/2001
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	320. RAJ KUMAR YADAV	319, LAYERS CHAMBER , PATIALA HOUSE COURT 9899302317	D/318/2000
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	328. ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW DELHI-110049. MOB: 9999911484	D/1328/2016
	329. SAMEER SUMAN SINHA	B-15, JANGPURA EXT., NEW DELHI-14, AND	D/1628/2017

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	332. KARAN CHAHAR	C-253, FISRT FLOOR, DEFENCE COLONY, NEW DELHI.MOB: 8800754883	D/3338/2017
	333. SANYAM JAIN	167-D, DDA FLATS MANSAROVAR PARK, SHAHADRA DELHI-110032.MOB: 9953926219	D/1311/2013
	334. PRIYANKA ARORA	11/203, GEETA COLONY, DELHI-110031. MOB: 9266699974	D/3390/2012
	335. VIKASH KUMAR SHARMA	G-411, KARKARDOOMA COURT COMPLEX, NEW DELHI. MOB: 9818028057	D/938/2011
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	337. RUPALI KAPOOR	B-236, YOJANA VIHAR, NEW DELHI-92. MOB: 9999761604	--
	338. BHAGAT SINGH	HR-209, STREET NO. 5, PUL PRAHLAD PUR, DELHI-44. MOB:	D/3763/2014

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339. KUSHAGRA KUMAR	205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078. MOB: 9910770710		D/4302/2017
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	VIDE F.NO. J-11016/7/2024-JUDICIAL (4) DATED 24.12.2024)		
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	<u>SENIOR PANEL COUNSEL</u>		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/61/2024- JUDICILA(1) LETTER DATED 10.01.2025	MR. ANURAG AHLUWALIA WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	A-46, LGF, DEFENCE COLONY, NEW DELHI	MOB: 9811418995 TEL: 011-43515752
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<u>ORGANISATION</u>	<u>NOMINATED/ STANDING COUNSEL</u>	<u>ADDRESS</u>	<u>CONTACT NOS.</u>
DELHI EDUCATION SOCIETY(REGD.) AND ITS AFFILIATED SCHOOLS i.e., ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL	MR. PRITISH SABHARWAL, ADV STANDING COUNSEL LETTER DATED 19.09.2023	OFFICE(S): S-432, (BASEMENT), GREATER KAILASH-1, NEW DELHI-110048	OFFICE CONTAC NUMBER: +91-9871878690 +91-9810264114
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(LETTER DTD 21.05.2015)		C-118, ASHOK VIHAR, NEW DELHI - 110052	
	MR. RAJ KUMAR GUPTA	NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA, NEW DELHI	
	3.MR.SATVIK VARMA,ADV 4.MR.ATUL KUMAR,ADV 5.DR.HARSH PATHAK,ADV 6.MR.ANAND VARMA,ADV 7.MR.ALDANISH REIN,ADV 8.MR.VIBHORE GARG,ADV		
	<u>PANEEL COUNSELS</u> 3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV		
	MR. KUNAL SABHARWAL, ADVOCATE ON THE PANEL OF COUNSELS FOR THREE YEARS VIDE LETTER DATED 30.08.2022	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	
APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)	MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL	249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI	23686241, 23747585 23747161
AIRPORTS AUTHORITY OF INDIA	MR. DIGVIJAY RAI 'STANDING COUNSEL' [AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]	477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003. <u>OFFICE AT :</u> A-190, DEFENCE COLONY,	MOB.: 9873103599 PH.(OFFICE): 011-41040522 e-mail:

		NEW DELHI-110024	digvijayrai@rediffmail.com
AIR INDIA LTD.	M/S SURI & CO., ADVOCATES	12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI - 110003	PH : 24646776, 24646886
	M/S BHASIN & CO., ADVOCATE	10TH FLOOR, 10, HAILEY ROAD, NEW DELH - 110 001	23315024, 23322601, 23326968
----- AIR INDIA LTD. [LETTER DTD 23.09.2020]	M/S DSK LEGAL,	G-29, BASEMENT, LAJPAT NAGAR-III NEW DELHI-110024	CONTACT PERSON- MR. KRISHAN, CLERK, DSK LEGAL (MOBILE - 9871452750, EMAIL - krishanita1981@gmail.com ALTERNATIVE CONTACT PERSON- MR. SAMIR MALIK, ASSOCIATE PARTNER, DSK LEGAL (MOBILE 9871737960, EMAIL - samir.malik@dsklegal.com)
ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA	<u>SENIOR ADVOCATES</u> 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA		

	(ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA (ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE) 7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022		
ARMY COLLEGE OF MEDICAL SCIENCES (ACMS) & ARMY WELFARE EDUCATION SOCIETY (AWES)	MR. DIPAK KUMAR JENA "NOMINATED COUNSEL"	D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091	PHONE : 011-22744025, 26 PHONE FAX-011-22744025 MOBILE: 9810078350, 9868878350 E-MAIL: dkjlegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE (MNI), AZADPUR, DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN 'STANDING COUNSEL' ----- MR. RAJESH KUMAR GAUTAM 'STANDING COUNSEL' (LETTER DTD. 13.07.2017) ----- M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH	ROOM NO. 302, 3RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001 ----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048 ----- C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI.	TEL.: 011-23710227 MOB.: 9810012586 ----- TEL.: 011-49404616 49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- TEL.: 011-65259344 MOB.: 9871055118 9971055118

	----- MS. REEMA KHORANA, ADV 'STANDING COUNSEL' (LETTER DT. 03.12.2018)	----- OFFICE: E 89, BASEMENT, MASJIT MOTH, GREATER KAILASH-III, NEW DELHI-110048 CHAMBER: CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI	----- TEL: 011-40644210 MOB: 9811135752, 9811229397 TEL: 011-23387866
ADITYA BIRLA FINANCE LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm .in
ADITYA BIRLA HOUSING FINANCE LTD. (A PART OF ADITYA BIRLA CAPITAL LTD.)	MR. ANMOL CHANDAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 12.04.2023	D-18(LGF), JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 8375015983 EMAIL: advocate.anmol@gmail.co m
AKS UNIVERSITY, SATNA (MADHYA PRADESH) THE UNIVERSITY WITH DIFFERENCE	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 16.11.2022	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
ALL INDIA PANCHAYAT PARISHAD	MR. SUNIL KUMAR, ADVOCATE ENROL. NO. D/2561-C/2008 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT LOWER GROUND FLOOR, B-147, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9311515886 7982241973 EMAIL: sunilknb@gmail.com
	MR. TEJ PRATAP SINGH, ADVOCATE ENROL. NO. D/3005/2022 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT A-98, STREET-1, JAGATPURI, MANDOLI ROAD, SHAHNARA, DELHI-110093	MOBILE: 9871530540 9953530540 EMAIL: tejpratapsinghadvocate@ gmail.com
AKHIL BHARATIYA PRAKRITIK CHIKITSA PARISHAD [AUTONOMOUS BODY] [FORMERLY ALL INDIA NATURE CARE FOUNDATION]	MR. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9810053768 EMAIL: rjndr.rawat@gmail.com

	MR. MANISH KUMAR, ADVOCATE, ADDL STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9910580816 EMAIL: manishkumaradvv6@gmail.com
	MS. VANDANA SACHDEVA, ADVOCATE , PANEL COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI, AT NEW DELHI	MOBILE: 9354800868
ALTICO CAPITAL INDIA PRIVATE LIMITED LETTER DT. 25.10.2017	MS. DIYA KAPUR LAW CHAMBERS OF KAPUR & TREHAN	A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024	E-MAIL: diya.kapur@lawchambers.in PH:011-40546138
ANIMAL WELFARE BOARD OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING, GOVT. OF INDIA	MR. VIKRAM CHANDRAVANSHI, ADVOCATE AND LEGAL ADVISOR, LETTER DATED 04.10.2024	2 ND FLOOR CHANDER LOK BUILDING, 36 TH JANPATH ROAD JANPATH, NEW DELHI-110001	MOBILE: 9650664218 EMAIL: legaladvisor@awbi.gov.in Adv.vikram.chandravanshi@gmail.com
ANDHRA BANK LETTER DT. 10.01.2018	<u>NOMINATED COUNSELS</u> 1. MR. R P VATS (M/S VATS GUPTA & COMPANY) 2. MR. P B A SRINIVASAN (M/S SRI & ASSOCIATES) 3. MR. KRISHAN NARANG (M/S NARANG ASSOCIATES) 4. MR. BALRAJ DEWAN	SUITE NO.1, 19, PARK AREA, NEW DELHI-110005 B-1/6, LGF HAUZ KHAS, NEW DELHI-110016 D-28, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DLEHI-110014 CHAMBER NO. 108, C K DAPTHARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-01	
BANK OF BARODA	MR. ARUN AGARWAL	159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003	MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com

MR. SANTOSH KUMAR ROUT, ADVOCATE (STANDING COUNSEL) LETTER DATED 11.08.2021	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER ADDRESS: CHAMBER NO.175, NEW CHAMBER BLOCK, HIGH COURT BUILDING DEHI HIGH COURT, NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
KUSH SHARMA, ADV MANAGING PARTNER "STANDING COUNSEL"	<u>KSA LAW OFFICES LLP</u> CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 OFFICE: A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042 CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI, NEW DELHI-110085	PH:- 9311399002 PH:- 011-23387385 PH:- 011-79663677
MR. BRIJESH KUMAR TAMBER, ADVOCATE "STANDING COUNSEL" "LETTER DTD: 07.10.2020"	CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI OFFICE ADDRESS: C-10 BASEMENT, NIZAMUDIN(WEST) NEW DELHI-110013	TEL: 011-41030212-215 MOB: 9811829656 9891125411
MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL LETTER DATED 08.09.2022	CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN, NEW DELHI	OFFICE: 011-41001606 MOBILE: 9868100876 9911873774 EMAIL: praveena1807@hotmail.com

		OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	
BANK OF MAHARASHTRA	MR. V.K. GUPTA, ADVOCATE STANDING COUNSEL "LETTER DT. 13.03.2023"	143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9582206578, OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE (ENROLMENT NO. D/357/1999) STANDING COUNSEL LETTER DATED 17.01.2024	CHAMBER NO. 175, BLOCK-2, NEW CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
BHARAT PETROLEUM CORPORATION LTD "OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS COURT: Z_legalinfo@bharatpetroleum.in <u>VIDE LETTER DATED 09.03.2021</u>	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26322240-44 e-mail: koura_co@bol.net.in kouraco@vsnl.net
BHARAT SANCHAR NIGAM LTD. (BSNL)	1. MR. SAMEER AGARWAL	CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001 RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303	TELEPHONE NO.(0)- 23388889 MOBILE - 9873405405 9810047285 EMAIL: sameer.lawyer@gmail.com

BSES YAMUNA POWER LIMITED	MR. MANISH KUMAR SRIVASTAVA, ADVOCATE, ENROL NO. D/251/2001 "STANDING COUNSEL" LETTER DATED 15.03.2023	ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9871102052 LANDLINE: 011-4053-8238/ 4158-9191 EMAIL: manish@kdatta.in , mansri25@gmail.com
BSES RAJDHANI (LETTER DTD. 13.2.08)	ALAG & ASSOCCOATES, ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"	1. CHAMBER NO. 493, LAWYERSS CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003 2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024	PH. 23073810, 65653534 PH. 46594879
BULANDSHAHAR & KHURJA DEVELOPMENT AUTHORITY, BULANDSHAHAR	MS. VEERA KAUL SINGH, ADVOCATE VIDE LETTER DATED 16.09.2022		
BSES RAJDHANI POWER LIMITED	MR. RISHAB RAJ JAIN, ADVOCATE STANDING COUNSEL LETTER DATED 19.06.2023	M-24, LOWER GROUND FLOOR(LGF), LAJPAT NAGAR-III NEW DELHI-110 024	PHONE: 011 46561081/82 MOBILE: 9811079695 EMAIL: rishab@rrjassociate.com
BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016)	1. MR. PREETPAL SINGH ----- 2. MR. RAJESH YADAV ----- 3. MR. UMESH JOSHI ADVOCATE	118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003 ----- C-253, FIRST FLOOR DEFENCE COLONY, NEW DELHI-110024 ----- HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053	MOB.: 9958555055 ----- MOB.: 9811006760 ----- PH.: 22918636 MOB.: 09910568669 9968298636 EMAIL:

----- [LETTER DTD. 20.06.2015] (LETTER DTD. 07.12.2016) ----- (LETTER DTD. 07.12.2016) -----	----- 4. MRS. SAMTA P. MISHRA ----- 5. MR. HARSH SHARMA ----- 6. MR. VIBHU SHANKER MISHRA ----- 7. MS. ANJUL DWIVEDI ----- 8. MR. MAHAVIR SINGH ----- 9. MR. VIKRANT PACHNANDA ----- MR. RAM SANKAR 'PANEL ADVOCATE'	----- PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA ----- PROSOLL LAW INC. OFFICE-2308(L.G.F.) HUDSON LANE, DELHI-9 ----- MB 180, IST FLOOR, SHAKARPUR, DELHI-110092 CHAMBER NO. 322, NEW LAWYERS CHAMBER, MC SETALVAD CHAMBER BLOCK, SUPREME COURT ----- BLOCK A4, FLAT NO. 001, KRISHNA APRA GARDEN, NEAR SHIPRA MALL, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH ----- 137-A, PATIALA HOUSE COURTS, NEW DELHI-110017 ----- BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023 ----- RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI-	advumeshjoshi@gmail.com ----- MOB.: 9868006919 ----- MOB: 9968293810, 9810064070 ----- MOB: 9868085319 EMAIL: vsmishraadvocate@gmail.com ----- MOB: 8586961002 EMAIL: anjuldwivedi25@yahoo.co.in ----- MOB: 9717226767 9312388208 EMAIL: advovigh@gmail.com ----- MOB: 9871138313 EMAIL: vikrant.pachnanda@gmail.com ----- MOB.: 9873251588
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	(LETTER DTD. 11.08.2017) ----- MR.SHIVANG DUBEY,ADVOCATE (PANEL ADVOCATE) LETTER DT. 16.12.2017	110014 ----- 189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011 24378100 EMAIL: apexcourt@lawyer.com ----- MOB:9893014398 EMAIL: shivangdubey@hotmail.co m
BHARAT HEAVY ELECTRICALS LTD.	1. MR. A.K. ROY, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-110091	MOB.:9811678928 9999658928 EMAIL: advocate_akroy@yahoo.co m
	2. MR. SAURAV AGARAWAL, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	FLAT 3D, WHITE HOUSE, 10 BHAGWAN DASS ROAD, NEW DELHI-110001	MOB.: 9312832442 email: sauravadv@gmail.com saurav@saoffice.in
	3. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER STANDING COUNSEL "LETTER DATED 29.06.2023"	OFFICE: MAX TOWERS, 7TH AND 8TH FLOORS, SECTOR 16B, NOIDA-201 301	MOB.: 9811022261 EMAIL: delhi@khaitanco.com atul.s.mathur@khaitanco .com
	4.MR. KRISHAN KUMAR TYAGI, ADVOCATE, STANDING COUNSEL "LETTER DATED 29.06.2023"	316, LAWYER'S CHAMBER, C.K. DAPHTARAY BLOCK, SUPREME COURT, NEW DELHI	EMAIL: ktscoffice142@gmail.co m MOBILE: 9811157131
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016 94, LAWYERS CHAMBER(OLD BLOCK) SUPREME COURT OF INDIA,NEW DELHI-110001	PH: 26180091,26180093 TELEFAX: 26173155 PH: 20904036

BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)			
M/S BLS INTERNATIONAL SERVICES LIMITED, NEW DELHI	MR. NAMAN JOSHI, ADVOCATE (D/997/2014) NOMINATED COUNSEL LETTER DATED 09.01.2025	ADDRESS: MR. NAMAN JOSHI, ADVOCATE FOUNDING PARTNER, CHAMBERS OF JOSHI & SINGH, A-64, L.G.F., NOZAMUDDIN EAST, NEW DELHI-110013	EMAIL: naman.joshi@CJSlegal.in MOBILE: +91 9810057280
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	PH: 23381487 26322240-44 Fax; (91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE(0): 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES, ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BANK OF INDIA	1. M/S JAGAT ARORA & ASSO. 2. MR. VIPIN JAI, ADVOCATE	CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI <u>OFF.:</u> HOUSE No.132, SECTOR-15A, NOIDA(U.P.) CHAMBER No. 437, PATIALA COURTS NEW LAWYERS CHAMBERS, NEW DELHI-	PH.:011-23386433 MOB.:9810176964 PH.:95120-2511628, 95120-2512158 EMAIL: rajat132noida@yahoo.co.in PH.: 9873715747 9811057423

	110001 OFF.: S-394, GREATER KAILASH-I, NEW DELHI-48 RESIDENCE CUM OFFICE: B-15/3, LEIAH APARTMENTS, VASUNDHRA ENCLAVE, DELHI-96	23072085 E-MAIL: vipinjai@yahoo.co.in
3. MR. P.K. MULLICK, ADVOCATE	CHAMBER No. 10, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE : SECTOR-5, HOUSE No. 98, RACHNA, VAISHALI, GHAZIABAD, U.P.-201010	PH.:9810144495 9818291919 23384150 E-MAIL: pkmullick@gmail.com
4. MR. ASHISH RANA, ADVOCATE	CHAMBER No. 113, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. C-41, 2ND FLOOR, SECTOR-2, NOIDA-201301	PH.: 9971882200 0120-4113370 E-MAIL: ashish.rana@abslegal.co.in
5. MR. V. SESHAGIRI, ADVOATE	A-004, MAURYA APARTMENTS, 95- I.P. EXTENSION, PATPARGANJ	PH.: 9810323738 40640111 E-MAIL: Seshagiri@nsachambers.com
6. MR.S.K.GHANDHI, ADVOCATE	CHAMBER NO. 253, LAWYERS CHAMBER DELHI HIGH COURT, NEW DELHI- 110003 OFFICE AT: B-3/12, VASANT VIHAR, NEW DELHI-110057	MOB: 9810122555,23384833 EMAIL: SUNILKRGANDHI@YAHOO.CO.IN
7. MR. SANTOSH K. ROUT, ADVOCATE	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT,NEW DELHI-110003	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com

	8. MR. ADITYA KUMAR, ADVOCATE	OFFICE AT: F-12A, LGF, KAILASH COLONY, NEW DEHLI-110048	MOB:9871921111 EMAIL: ADITYAKUMARADV@GMAIL.CO M
	9. SH. SAJU JAKOB,ADVOCATE EMROLMENT ID-D-/1989 STANDING COUNSEL LETTER DATED 21.05.2020	CHAMBER 47, SUPREME COURT, NEW DELHI-110001 178, ENGINEERS' ESTATE, PATPARGANJ, IP EXTENSION. NEW DELHI-110092	MOBILE: 9873790479 EMAIL: SAJUJAKOB@GMAIL.COM ADVSAJUJAKOB@LILYTHOMAS.ORG
	10. MS. RICHA KAPOOR, ADVOCATE D/725/1992 NOMINATED COUNSEL LETTER DATED 21.05.2020	D-168, LAJPAT NAGAR-1, DELHI-24 407, LAWYERS CHAMBER, BLOCK-1, HIGH COURT OF DELHI NEW DELHI-110003	MOB: 9810400407 EMAIL: OFFICE@MARKLEGAL.CO.IN
	11. MR. BRIJESH KUMAR TAMBER, ADVOCATE ENROLMENT ID: D/1432/2003 LETTER DATED 01.09.2023	J-28, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9891125411 EMAIL: brijesh_tamber@hotmail.com officeofbrijeshktamber@gmail.com
	12. MR. SAHIL RALLI, ADV ENRL.NO. D/2621/2010 NOMINATED COUNSEL LETTER DATED 16.02.2024	CHAMBER NO. 315, BLOCK-1, DELHI HIGH COURT NEW DELHI-110001	MOBILE: 09717838348 0997161806 EMAIL: sahilralliadvocate@gmail.com
BRIDGE AND ROOF CO.(INDIA)LTD. (A GOVERNMENT OF INDIA ENTERPRISE)	MR. A.P. DHAMIJA	CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI- 110001.	MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com
CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under	MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]	S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048	M-9810186857 OFFICE: 011-29239717

Ministry of Health & Family Welfare, Govt. of India) (LETTER DATED 25.04.2018)			
BARCLAYS BANK PLC (LETTER DTD. 23.08.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in
BARCLAYS INVESTMENTS & LOANS (INDIA) LTD (LETTER DTD. 23.08.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in
BAJAJ FINANCE LIMITED	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-1, NEW DELHI-110048	PHONE: 9811250543, 011-26211488
BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)	MS. BINDU SAXENA, ADVOCATE	M/S SWARUP & ASSOCIATES, 6 TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II	MOB: 9810019293 E-MAIL: bsaxena@swarupco.com

	MR. SHAILENDRA SWARUP, ADVOCATE (PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)	NEW DELHI 110048	MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM TEL: 91(11)29221435, 29225875 , 29227534/35 FAX: 91(11)29228625, 29212904 E-MAIL: swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)	1. ----- 2. MR. PRADEEP K. BALAKRISHNAN ----- 3. MR. RAJESH GAUTAM (LETTER DTD. 14.07.2017) ----- 4. MR. KARAN KHANNA	----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ----- C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 ----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001	----- TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.co m ----- TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.ne t ----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778

			E-MAIL : mlkktax@gmail.com MOB. : 9910505313
(LETTER RECD. ON 11.01.2017)	----- 5. MR. DEEPAK JAIN -----	----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 -----	
(LETTER DATED 18.07.2018)	6. MR. SANTOSH KUMAR ROUT, ADV [W.E.F.02.07.2018]	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT, NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
CENTRAL BOARD OF SECONDARY EDUCATION	MR. M. A. NIYAZI, ADVOCATE ENROL NO. D/2448/99 STANDING COUNSEL "FOR A FURTHER PERIOD OF 03 YEARS UPTO 25.06.2027 VIDE LETTER DATED 28.06.2024"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO. : 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
	MS. MANISHA SINGH, (D-1898/01), ADVOCATE, STANDING COUNSEL FOR ONE YEAR UPTO 21.07.2026 LETTER DATED 22.07.2025	CHAMBER NO. 188, BLOCK-II, HIGH COURT OF DELHI NEW DELHI-110003	MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE D-170/1998(R) STANDING COUNSEL FOR ONE YEAR UPTO 21.07.2026 VIDE LETTER DATED 22.07.2025	OFFICE ADDRESS: C-3/19, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9990432878 9910967707 EMAIL: advskrout@yahoo.com skrlawfirms@gmail.com
CENTRAL WAREHOUSING CORPORATION	THE GROUP GENERAL MANAGER (PERSONNEL)	C.O. 4/1, AUGUST KRANTI MARG, SIRI INSTITUTIONAL AREA,	EMAIL: ggmpers@cewacor.nic.in

(A GOVERNMENT OF INDIA UNDERTAKING)	CENTRAL WAREHOUSING CORPORATION	HAUZ KHAS NEW DELHI-110016	TEL NO.: 011-26515178 MOB: 9871699240
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CIVIL SERVICES OFFICERS' INSTITUTE, VINAY MARG, CHANAKYAPURI, NEW DELHI-110021 NOTE: THE COPY OF THE WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO CIVIL SERVICES OFFICERS' INSTITUTE SHOULD BE FORWARDED DIRECTLY TO THEIR OFFICE THROUGH EMAIL i.e., on gm@csoi.in "LETTER DATED 19.05.2023"	MR. ANSHUMAN SHARMA, ADVOCATE "ON PANEL" LETTER DATED 19.05.2023		MOBILE: 9910207302 EMAIL: aslawsoffice@gmail.com
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH ALAKH KUMAR	CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	PH. 23387072
	2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS	RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016	TEL. 9811063763 PHONE: 26564516, 26511625
	3. MR. NISHANT AWANA, (D/686/2013) ADVOCATE	OFFICE ADDRESS: PLOT A-320, FIRST FLOOR, DEFENCE COLONY, A- BLOCK,	TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com
			EMAIL: nishantawana@outlook.com

	STANDING COUNSEL LETTER DATED 30.08.2024	NEW DELHI-110024	MOBILE: 7838760760
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]	103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
	2. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]	N-212, GREATER KAILASH, PART-I, NEW DELHI-110048	
	3. DR. SURAT SINGH, ADVOCATE EMPANELLED ADVOCATE "FROM 01.10.2022 TO 28.02.2024 VIDE LETTER DATED 30.11.2022"	LAW OFFICE: B-45, GREATER KAILASH-I, NEW DELHI-110048	MOB: 9319068001 EMAIL: drsuratsingh972@gmail.c om
OFFICE OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA 9, DEEN DAYAL UPADHYAYA MARG, NEW DELHI-110124	DR. S. S. HOODA, ADVOCATE ADVOCATE ON RECORD STANDING COUNSEL	B-40, L.G.F. , SOUTH EXTENSION PART-II, NEW DELHI-110049	PHONE NO. 9868280166 EMAIL: sshooda65@gmail.com
THE ADVOCATES ARE EMPANELLED FOR A PERIOD FROM 22.07.2025 TO 28.02.2026 VIDE LETTER DATED 22.07.2025	SH. A. K. TEWARI, ADVOCATE, SUPREME COURT OF INDIA EMPANELLED COUNSEL	1B, SECTOR 15-A, NOIDA-201 201, INDIA	PHONE NO. 91-98-111- 05581 FAX: 91-0120-4222075 EMAIL: tewari.arvind@gmail.com
	SH. SHREEYASH U. LALIT, ADVOCATE EMPANELLED COUNSEL	C-56, DEFENCE COLONY, DELHI-110024	PHONE NO. 9811895363 EMAIL: shreeyashlalit@gmail.co m
	SH. ARUN SANWAL, ADVOCATE EMPANELLED COUNSEL	A-401, LGF, DEFENCE COLONY, DELHI-110024	PHONE NO. 9868331233 EMAIL: arunsanwal31@gmail.com
	SH. RAJESH RANJAN, PARTNER, INTELLECTIVE LAW OFFICERS	A-74, LGF, DEFENCE COLONY, NEW DELHI	PHONE NO. 43747474, FAX: 43747475 EMAIL:

EMPANELLED COUNSEL		rastogiranjan@gmail.com
SH. KARAN GAUR, ADVOCATE EMPANELLED COUNSEL	B4/140, SAFDARJUNG ENCLAVE, NEW DELHI-110029	PHONE NO. 9876100086 EMAIL: karangaur@gmail.com
SH. SHASHANK BAJPAI, ADVOCATE EMPANELLED COUNSEL	FLAT 11 & 11A, GOLF APARTMENTS, GOLF LINKS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI- 110003	PHONE NO. 9891060955 EMAIL: advocateshashankbajpai@gmail.com
SH. SUSHIL RAAJA, ADVOCATE, SUSHIL RAAJA LAW ASSOCIATES EMPANELLED COUNSEL	E-69, IST & IIND FLOOR, SOUTH EXTENSION PART-I, DELHI 110049	PHONE NO. 9212717171, 9868124124 EMAIL: srla.legal@gmail.com advocatesushilraaja@gmail.com
SHRI ADITYA S. PUAR, ADVOCATE EMPANELLED COUNSEL	B-89, GREATER KAILASH-I, NEW DELHI-110048	PHONE NO. 91-9910828675 EMAIL: aditya@fidelislegal.co.in aditya.puar@gmail.com
SHRI SIDDHAT SHARMA, ADVOCATE ON RECORD, EMPANELLED COUNSEL	483, 4 TH FLOOR, SECTOR 19, DWARKA, NEW DELHI-110075	PHONE NO. 91-9871135009 EMAIL: siddhantsharma.adv@gmail.com
SHRI PRADEEP CHATURVEDI, ADVOCATE EMPANELLED COUNSEL	C-2/30, BAPA NAGAR, BEHIND DELHI HIGH COURT NEW DELHI-110003	PHONE: 9810980012/9718553388 EMAIL: preyn@yahoo.com / pradeep.chaturvedi@nic.in
SHRI R V SINHA, ADVOCATE EMPANELLED COUNSEL	405-LAWYER'S CHAMBERS, BLOCK- III, DELHI HIGH COURT NEW DELHI-110003	PHONE: 9868230464/9810476464 EMAIL: sinhaadvocate@hotmail.com
SHRI ARKAJ KUMAR, ADVOCATE EMPANELLED COUNSEL	C-3, L.G.F., JUNG PURA EXTENSION, NEW DELHI-110014	PHONE: 9810478949 EMAIL: chamber@arkajkumar.com

COAL INDIA LIMITED-
COAL BHAWAN, ACTION AREA-IA,
NEW TOWN, RAJARHAT, KOLKATA

EMAIL:
gmlegal.cil@coalindia.in

LETTER DATED 07.07.2021

MR. NEERAJ, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021	EMAIL: neerajindia@hotmail.com
MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105, BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com
MR PANKAJ GARG, ADVOCATE	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTEL LALIT CHAMPLES,	EMAIL: pankajgargprakash1962@gmail.com

DATE/YEAR OF EMPANELMENT 30.12.2020	BARAKHAMBA ROAD, NEW DELHI-110001	
M/S SINGHANIA & PARTNERS, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75(LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2 ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in
MR. BHAGAT SINGH, ADVOCATE	ADDRESS: B-4/156, L.G.F.,	EMAIL: abharatsingh@gmail.com

	DATE/YEAR OF EMPANELMENT 13.01.2021	SAFDARJUNG ENCLAVE, NEW DELHI-110029	
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MS. MEHERUNISSA ANAND JAITLEY, ADVOCATE (ENRL NO. D/3497/2012) LETTER DATED 09.01.2025	CHAMBER NO. 307, 3 RD FLOOR, LAWYERS' CHAMBERS BLOCK 1, DELHI HIGH COURT	EMAIL: meherunissa.anand@gmail.com
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI MINISTRY OF AYUSH, GOVT. OF INDIA (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018) MR. KUMAR PRASHANT, ADVOCATE LETTER DATED 05.02.2024	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI- 110001 K-1, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.com MOBILE: +91-9611936968/ 9953141404 EMAIL: prashant.adv@hotmail.com
NATIONAL COMMISSION FOR HOMOEOPATHY(NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA [CENTRAL COUNCIL OF HOMOEOPATHY	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL" "FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813 011-26277710

HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]	MRS. ARCHANA P DAVE, ADVOCATE "PANEL COUNSEL" "FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	MOBILE: 9971222581 EMAIL: archana.p.dave@gmail.com
CENTRAL VIGILANCE COMMISSION (CVC) (LETTER DTD. 24.04.2017) MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZED TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.	(i) MR. SURENDER SINHA "LEGAL COUNSEL" ----- (ii) MR. RAVINDER AGARWAL "LEGAL COUNSEL" (iii) MS. TATINI BASU "LEGAL COUNSEL"	H-3/2, SECTOR-18, ROHINI, DELHI-110089 ----- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003 OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13 OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,	----- PH.: 011-23382355 MOB.: 9810056263 PH.: 011-41076348 e-MAIL: ravinderagar@gmail.com PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029 EMAIL: tatinibasudadv@gmail.com
CENTRAL BUREAU OF INVESTIGATION (CBI) EMAIL ID: dlacbidhc@gmail.com	1. MR. ANIL GROVER, ADV 2. MR. RAJESH KUMAR, ADV 3. MR. PRASANTA VERMA, ADV [EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024] 4. MR. MRIDUL JAIN, ADV		

	[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024] (ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI. VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022 GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022 MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN, ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF		

	DELHI AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.		
	VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II] DATED 13.04.2022 MR. DAVINDER PAL SINGH, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/E0U-IV/E0-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
	VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022 MR. S.V. RAJU, ADVOCATE		

	THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022 MR. DAVINDER PAL SINGH, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC-221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE COURT OF SPECIAL JUDGE FOR PREVENTION OF CORRUPTION ACT(CBI-14), ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI AND ALSO FOR APPEALS, REVISIONS AND/OR OTHER MATTERS ARISING OUT OF		

THIS CASE IN ANY APPELLATE COURT OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.

VIDE NOTIFICATION
F.NO. 225/11/2022-AVD-II
DATED 15.11.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING THE PROSECUTION OF CASE NUMBER RC2202019E0006, EOU-IV, EO-II, NEW DELHI, (CBI VS SH. AAKAR PATEL @ AAKAR ANIL PATEL AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT, CENTRAL BUREAU OF INVESTIGATION, IN THE COURT OF ADDITIONAL CHIEF METROPOLITAN MAGISTRATE, ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI, APPEALS, REVISION OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR

	THE TIME BEING IN FORCE, FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022	MR. DEEPAK NARGOLKAR, ADVOCATE MR. RAVI SHARMA, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORS FOR CONDUCTING PROSECUTION, APPEAL, REVISION AND OTHER MATTERS ARISING OUT OF THE CASE INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION) BEFORE THIS HON'BLE COURT AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. VIDE NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH (LETTER DT. 27.06.2016)	MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER	CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001	

(LETTER DT. 29.06.2016)
(ADVANCE SERVICE OF PETITIONS/
APPEALS ETC. AND NOTICES SHALL
BE MADE TO THE CONTROLLER OF
ADMINISTRATION (COAs)/
ADMINISTRATIVE OFFICER(AOs),
OF THE CONCERNED LABS/INSTTs)

CSIR-CENTRAL ROAD RESEARCH
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"LETTER DATED 07.10.2021" "THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."	COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY 1. UNIVERSITY(NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025		
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THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)	MR. SUNDER KHATRI, ADV	GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI- 110001	TEL:011- 43520440,43570827 EMAIL:inso.sunderkhatri @gmail.com Shyamrattan2008@gmail.c om

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DELHI POLICE PUBLIC SCHOOL & POLICE FOUNDATION FOR EDUCATION(A REGD. SOCIOETY)	MR. MANISH GUPTA, ADVOCATE LEGAL ADVISOR (ENROLLMENT NO. D-2536/2014) FOR A PERIOD W.E.F. 29.07.2024 TO 28.07.2025 VIDE LETTER DATED 08.10.2024	OFFICE ADDRESS: B-8/24, LOWER GROUND FLOOR, VASANT VIHAR, NEW DELHI-110057	MOBILE: +91-9811402142 EMAIL: advocatemanishguptaindia@gmail.com
INCOME TAX DEPARTMENT OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT VIDE LETTER DATED 23.03.2023	CHAMBER NOS. 428, 429 LAWYERS CHAMBER, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	SH. UPENDRA KISHOR, DEPUTY COMMISSIONER OF INCOME TAX (9891722947) EMAIL: Delhi.dcit.judicial.hc@incometax.gov.in PH: 011-23381542
OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI <u>1. INCOME TAX DEPARTMENT</u> ➤ <u>PR. CIT/CIT</u> PCIT-1, PCIT-12, PCIT (CENTRAL)-2, PCIT (AU)-1 TO 5, PCIT (RU)-1, CIT (TDS)- 2, CIT (CPC-TDS). ➤ <u>PR. DIT/DIT</u> PDIT (INV.)-1, ADG (RECOVERY)	I) ZOHEB HOSSAIN, SR. STANDING COUNSEL • SANJEEV MENON, JR. STANDING COUNSEL II) SANJAY KUMAR, SR. STANDING COUNSEL	I) ZOHEB HOSSAIN, R-47, SECOND FLOOR, GREATER KAILASH- PART 1, NEW DELHI - 110048. EMAIL: HOSSAINZOHEB@GMAIL.COM • SH. SANJEEV MENON, 1104, KM-52, SEC-134, NOIDA-201301. EMAIL: SANJEEVM.ADV@GMAIL.COM II) SANJAY KUMAR, B-2/307, SATYAM APARTMENT, VASUNDHARA ENCLAVE, DELHI-110096. E-MAIL:	MOBILE: 9999711099 011-41861099 MOBILE: 9036335214 MOBILE: 9871645985

WRITS AGAINST CBDT/OUTSIDE CHARGES "VIDE LETTER DATED 28.11.2023"	• EASHA KADIAN, JR. STANDING COUNSEL • HEMLATA RAWAT, JR. STANDING COUNSEL III) KUNAL SHARMA, SR. STANDING COUNSEL • ZEHRA KHAN, JR. STANDING COUNSEL IV) VIPUL AGRAWAL, SR. STANDING COUNSEL • SAKSHI SHAIRWAL, JR. STANDING COUNSEL	<u>ADVSKRMISHRA@GMAIL.COM</u> • EASHA KADIYAN, D-12, L.G.F, LAJPAT NAGAR-III, NEW DELHI - 110024. E-MAIL: <u>EASHA@LGCLASSOCIATES.COM</u> • HEMLATA RAWAT, 66C, DDA FLATS, GULABI BAGH, DELHI-110007. E-MAIL: <u>DANANDADV@GMAIL.COM</u> III) KUNAL SHARMA, D-2, LGF, LAJPAT NAGAR-III, NEW DELHI-110024. EMAIL: <u>KUNALSHARMALAWYER@GMAIL.COM</u> • ZEHRA KHAN, K-40, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI-110016 E-MAIL: <u>KHANZEHRA@GMAIL.COM</u> IV) VIPUL AGRAWAL, A-006, BANCOURT APARTMENTS, SURYA SOCIETY, SECTOR - 43, GURUGRAM - 122002. EMAIL: <u>VIPULAGR.OFFICE@GMAIL.COM</u> • SAKSHI SHAIRWAL, 116, DDA, SITE NO.-1, M BLOCK, RAJENDRA NAGAR, DELHI-110060.	MOBILE: 9871121201 MOBILE: 9910039942 MOBILE: 9910200911 MOBILE: 9958114482 MOBILE: 9958045501 0120-4102277 MOBILE: 9899323077
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OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI 2. <u>INCOME TAX DEPARTMENT</u> ➤ <u>PR. CSIT/CIT</u> PCIT-4, PCIT-10, PCIT-20, PCIT (CENTRAL)-3, PCIT (AU)- 6 TO 10, PCIT (RU)- 2, CIT (EXEMPTION). ➤ <u>PR. DIT/DIT</u> PDIT (INV.)-2, DIT (I & CI)- 1 & 2 WRITS AGAINST CBDT/OUTSIDE CHARGES “VIDE LETTER DATED 28.11.2023”	I) ABHISHEK MARATHA, SR. STANDING COUNSEL • PARTH SEMWAL JR. STANDING COUNSEL II) SHAILENDERA KISHORE SINGH, SR. STANDING COUNSEL • ANUJA PETHIA, JR. STANDING COUNSEL • DACCHITA SHAHI, JR. STANDING COUNSEL III) GAURAV GUPTA, SR. STANDING COUNSEL	I) ABHISHEK MARATHA, B-4/213, SAFDURJUNG ENCLAVE, NEW DELHI-110029. E-MAIL: AMARATHA@YAHOO.COM • PARTH SEMWAL, ASHOK VATIKA, RESIDENT TOWER-3 FLAT NO. 301, J.P. GREENS, GREATER NOIDA, U.P. E-MAIL: SEMWALPARTH@GMAIL.COM II) SHAILENDERA KISHORE SINGH, 35, SOUTH PARK APARTMENTS, KALKAJI B BLOCK, DELHI-110019. EMAIL: SHAILENDERA@SKLAW.IN • ANUJA PETHIA, A-346, UGF, DEFENCE COLONY, NEW DELHI-110024. EMAIL: ADVANUJAPETHIA@GMAIL.COM • DACCHITA SHAHI, D-4, TOWER-9, NEW MOTI BAGH, DELHI-110013. B-502, EXPRESS GREEN APARTMENTS, SEC-1, VAISHALI, GHAZIABAD-201010. E-MAIL: DACCHITASHAH129@GMAIL.COM III) GAURAV GUPTA, GF-1, PLOT NO.-20, SHAKTI KHAND-2, INDIRAPURAM,	MOBILE: 9810819178 MOBILE: 9873645260 MOBILE: 8800652576 MOBILE: 9643584837 MOBILE: 9999782498 011-41071254 MOBILE: 9810776014
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OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI 3. <u>INCOME TAX DEPARTMENT</u> ➤ <u>PR. CSIT/CIT</u> PCIT-7, PCIT-15, PCIT (CENTRAL)-1, PCIT (VU)- 1 TO 4, PCIT (TU)-1 CIT (INTL.TAX.)-1,2 & 3, CIT (TDS)-1, CIT(APPROPRIATE AUTHORITY). ➤ <u>PR. DIT/DIT</u> <u>DIRECTORATE OF SYSTEMS</u> WRITS AGAINST CBDT/OUTSIDE CHARGES "VIDE LETTER DATED 28.11.2023"	I) RUCHIR BHATIA, SR. STANDING COUNSEL - PRATYAKSHA GUPTA, JR. STANDING COUNSEL II)PUNEET RAI, SR. STANDING COUNSEL - ASHVINI KUMAR, JR. STANDING COUNSEL - RISHABH NANGIA, JR. STANDING COUNSEL	I) RUCHIR BHATIA, 210, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI-110003. EMAIL: BHATIARUCHIR@GMAIL.COM - PRATYAKSHA GUPTA, CHAMBER NO. E-422, BLOCK-E, KARKARDOOMA COURT, NEW DELHI-110092. E-MAIL: LAWQUERY89@HOTMAIL.COM II)PUNEET RAI, D-3/16, LGF, ANSARI ROAD, 16, DARYA GANJ, NEW DELHI-110002. E-MAIL: PUNEETRAIADVOCATE@GMAIL.COM - ASHVINI KUMAR, 41, DDA MIG FLATS, PHASE-1, PRASAD NAGAR, NEAR PRASAD NAGAR POLICE STATION, KAROL BAGH, NEW DELHI-110005. E-MAIL: ASHVINI35@GMAIL.COM - RISHAB NANGIA, D-3/3284, VASANT KUNJ,	MOBILE: 9810371417 MOBILE: 9911780606 MOBILE: 9810023745 MOBILE: 9721210922 MOBILE: 9968404565

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M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SIDHARTH CHOPRA, ADVOCATE (ENRL NO.-D3074/2013) STANDING COUNSEL LETTER DATED 03.08.2023	OFFICE: CHAMBER NO. 411, LAWYERS CHAMBER, BLOCK-1, DELHI HIGH COURT OFFICE-I-44, JANGPURA EXTENSION, GROUND FLOOR, NEW DELHI	PHONE-9953066560 EMAIL- lawofficessidharthchopra@gmail.com
DEPARTMENT OF REVENUE INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749
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O/o THE CHIEF COMMISSIONER OF CUSTOMS(DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
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CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (CBIC)	DESIGNATED EMAIL-IDs OF COMMISSIONERATES/ DIRECTORATES/FORMATION OF CBIC FOR SERVING THE ADVANCE NOTICE OF FRESH CASES	
	COMMISSIONERATE WISE EMAIL ID	
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GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL LETTER DATED 01.10.2020	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389 EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)
	MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	M-1, 3 RD FLOOR, GREATER KAILASH-I NEW DELHI-110048	MOBILE: 9810369180 EMAIL: sushilanarang@gmail.com
	MR. ANISH ROY, ADVOCATE SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	H-21B, JUNG PURA EXTENSION, NEW DELHI-110014	MOBILE: 9582241162
	<u>SENIOR STANDING COUNSEL</u> 1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV		DETAILS OF MR. PIYUSH BERIWAL, ADVOCATE MOBILE: 9910396352 EMAIL:

3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI, ADV <u>JUNIOR STANDING COUNSEL</u> 1. MR. CHRITARTH PALLI, ADV FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL			beriwal.lawyer@gmail.co m <u>DETAILS OF MS. SONU BHATNAGAR, ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: bhatnagarsonu@gmail.com sonubhatnagaroffice@gma il.com <u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: atultripathiadv@gmail.c om ADDRESS: O-11/B, JUNG PURA EXT. NEW DELHI-110014
<u>SR. STANDING COUNSELS</u> 1. MR. ANURAG OJHA 2. MR. ARUN KHATRI 3. MR. KISHORI LAL 4. MR. ADIT KHORANA 5. MR. GIBRAN NAUSAD 6. MR. SHASHANK SHARMA 7. MR. SHUBHAM TYAGI		<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> OFFICE ADDRESS: D-20, NIZAMUDDIN EAST, NEW DELHI-110013 <u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u>	<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> EMAIL: shashank_sharma1@outloo k.com PHONE: 8826900757 <u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u>

	8. MR. ARNAV KUMAR 9. MR. HARISH KUMAR GUPTA 10. MR. JATIN SINGH <u>JR. STANDING COUNSELS</u> 1. MR. AAKARSH SRIVASTAVA 2. MR. V. CHANDRASHEKARA BHARATHI 3. MR. AKASH PANWAR 4. MR. UJJWAL SINHA “LETTER DATED 02.06.2023” FOR A TERM OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER.	OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI-110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	CONTACT: 9650049869 8376043196 EMAIL: shubhamtyagicbic@gmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	<u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN	<u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI	

	CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <u>PANEL OF JUNIOR STANDING COUNSEL</u> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN	TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.	
OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109			EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS: Delhinorth-legal@gov.in <u>VIDE LETTER DATED 21.12.2021</u>
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002 "VIDE LETTER DATED 31.03.2022"		EMAIL : gstdelhieast.legal@gmail.com
	PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2ND & 3RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066		EMAIL : legal.cgstdelhisouth@gov.in

	"VIDE LETTER DATED 31.03.2022" COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4TH & 5TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022" PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109 "VIDE LETTER DATED 31.03.2022"		EMAIL : legalstdelhi3@gmail.com EMAIL : delhinorth-legal@gov.in
O/O THE COMMISSIONER OF CUSTOMS(PREVENTIVE), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI	
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT(U.P.)	<u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS <u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN		
OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT(U.P.)	<u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA	I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003	

	JUNIOR STANDING COUNSEL (HALDWANI DIVISION) 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL (MORADABAD DIVISION & ICD) 3.(I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL (III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL (RAMPUR DIVISION) 4.(I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II)MR.ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL (HAPUR DIVISION) 5.(I) MR. SATISH KUMAR SENIOR STANDING COUNSEL (II)MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL	II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75	Mob.:9899147053
CONSORTIUM FOR EDUCATIONAL COMMUNICATION	MR. AMITESH KUMAR, ADVOCATE	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL:

			amiteshkumar74@gmail.com
CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	MR. RAJENDRA DHAWAN & ASSOCIATES STANDING COUNSEL [FOR LABOUR MATTERS]	260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1	PH: 23388494 MOBILE:9810027994 PH: 23322584
	MR. R.K. JOSHI & ASSOCIATES, ADVOCATES STANDING COUNSEL [FOR ALL MATTERS EXCEPT LABOUR MATERS] LETTER DATED 28.12.2022	375, LAWYERS' CHAMBERS, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI-110003	TEL: 011-23384729 MOBILE: 9811086445 Email: rkjoshi315@gmail.com
CENTRAL BANK OF INDIA	MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	24 FEROZE GANDHI ROAD, FLAT NO. 4, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE:9811634530 EMAIL: tusharsingh145@gmail.com
	MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014	MOBILE:9811045354 EMAIL: rajeshranchi@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBA ROAD, NEW DELHI-110001	MOBILE: 9910376565 EMAIL: advocateekta1@gmail.com
	MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001	MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com

	MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001	MOBILE: 9810594551 EMAIL: dwivedirr@gmail.com
	MR. HARDIK BEDI, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	LG-101, BHARAT CHAMBERS 70-71, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9999968277 EMAIL: hardikbedi20@gmail.com
	MR. BRIJESH KUMAR TAMBER, ADVOCATE NOMINATED/STANDING COUNSEL "LETTER DATED 02.04.2024"	C-10, BASEMENT, NIZAMUDDIN(WEST) NEW DELHI-110013	MOBILE: 9891125411 EMAIL: brijesh_tamber@hotmail.com
CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH	MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'	CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009	TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495
CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.: +91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in
CAPRI LOANS i.e., CAPRI GLOBAL CAPITAL LIMITED/ CAPRI GLOBAL HOUSING FINANCE LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL (ENROL NO. D-2484/2006)	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL. 9910510790 EMAIL: srivastava.law@gmail.com

	LETTER DATED 09.02.2023		
CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES "STANDING COUNCEL" LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822 EMAIL : hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com
CENTRAL WAQF COUNCIL (MINISTRTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL' (FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016 CHAMBER: 438, LAWYERS CHAMBER(BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI	LANDLINE: 011-41407822-23 MOB: 8010656935, 9810017822 EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE(DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	-----
DELHI METRO RAIL CORPORATION	M/S VIRENDER SOOD & CO	257, LAWYERS CHAMBER, HIGHCOURT OF	TEL; 23386868/23385730

LTD.	"LETTER DATED 18.05.2020" ----- M/S. A.K.SINGLA & CO STANDING COUSEL	DELHI ,NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 -----
DELHI INDIRA GANDHI INTERNATIONAL AIRPORT DELHI INTERNATIONAL AIRPORT LIMITED (FORMERLY KNOWN AS DELHI INTERNATIONAL AIRPORT PVT LTD.)	EMAIL ID AND ADDRESS FOR PURPOSE OF ADVANCE SERVICE OF EVERY NEW CASE AND ANY OTHER PLEADING FILED AGAINST THE COMPANY. LETTER DATED 22.10.2024	ADDRESS: HEAD LEGAL DELHI INTERNATIONAL AIRPORT LIMITED NEW UDAAN BHAWAN, OPPOSITE TERMINAL-3 IGI AIRPORT, NEW DELHI-110037	EMAIL: diallegal@gmrgroup.in
DELHI ELECTRICITY REGULATORY COMMISSION	MR. ANIRUDH DUSAJ, ADVOCATE (BCD NO. D 3014/2019) AS RETAINER COUNSEL FOR A PERIOD OF 01 YEAR W.E.F. 01.05.2025 VIDE LETTER DATED 16.05.2025	ADDRESS: FLAT 1-4380/4B, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002	MOBILE: 9871139344 EMAIL: anirudhdusaj@gmail.com

DELHI DEVELOPMENT AUTHORITY (DDA) <u>OFFICE OF DDA(AT DHC):</u> CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110503 CONTACT : 011-23389451 011-23070466 NEW E-MAIL ID OF DDA FOR FRESH MATTERS <u>ddachamberhc@dda.org.in</u> CONTACT DETAILS OF DDA OFFICIALS: 1. MR. SANJIV KUMAR SHARMA SENIOR LAW OFFICER MOBILE: 9958934935 EMAILEDATED 08.08.2025 2. MS. NEERU, JUNIOR LAW OFFICER 3. MR. RAHUL, LEGAL ASSISTANTS “LETTER EMAIL DTD 26.03.2024” “NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021”	1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL	C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE	PH:9811071260 EMAIL: Pant_arjun@rediffmail.com
	2. MR. ARUN BIRBAL, STANDING COUNSEL	M-5, JUNG PURA EXTENSION (1 ST FLOOR), NEW DELHI	PH: 9810029802 EMAIL: arunbirbal@yahoo.com
	3. MS. SHOBHANA TAKIAR, STANDING COUNSEL	B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI	Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in
	4. MS. MRINALINI SEN GUPTA STANDING COUNSEL	208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG	PH:9873367274 EMAIL: mrinalinisgupta@gmail.com
	5. MS. PRABHSAHAY KAUR, STANDING COUNSEL	CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI	PH:9810158581 EMAIL: sahayk@gmail.com
	6. MR. ASHIM VACHHER, STANDING COUNSEL	135, 2 ND FLOOR, UDAY PARK, NEW DELHI-110049	PH: 9811023217 EMAIL: ashimvachher@gmail.com
	7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL	SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001	PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in
	8. MR. SANJAY KATYAL, STANDING COUNSEL	170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com
DR. APJ ABDUL KALAM TECHNICAL	MR. AMITESH KUMAR	146 SEEMANT VIHAR	

UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	(STANDING COUNSEL)	KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
DELHI MINORITIES COMMISSION (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)	MR. SIDDHARTH, ADVOCATE "EMPANELLED COUNSEL"	CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI	MOBILE: 9599138139 E-MAIL:- siddharth.kumar23@gmail.com
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT, NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092	PH. 22444301, 22010642 MOBILE; 9810269115
DELHI & DISTRICT CRICKET ASSOCIATION(DDCA)	MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 17.02.2021"	C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION, ARUN JAITLEY STADIUM FEROZE SHAH KOTLA GROUNDS NEW DELHI	EMAIL: scalawdel@gmail.com MOBILE: 8800152500 7835091453
DELHI TECHNOLOGICAL UNIVERSITY (DTU)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
(FORMERLY DELHI COLLEGE OF ENGINEERING)	2] MS. AVNISH AHLAWAT	2]CHAMBER NO. 243,LAWYERS CHAMBERS, DELHI HIGH COURT,NEW DELHI OFF. A-33, DEFENCE COLONY,NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	MR. ANUJ KUMAR RANJAN, ADVOCATE PANEL ADVOCATE/COUNSEL LETTER DATED 16.10.2024	CH. E-407, KARKARDOOMA COURTS, DELHI-110032 CH. 32, SH. R. K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9289874307 8851528876 EMAIL: akranjanadvocate@gamil.com
DELHI JAL BOARD	1. MS. SANGEETA BHARTI,ADV "STANDING COUNSEL" "LETTER DATED 16.02.2021"	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com

	2.MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL.STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154, (SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
OFFICE OF THE DY. DIRECTOR (LAW), DELHI JAL BOARD, VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005	MR. TUSHAR SANNU DAHIYA, ADVOCATE ADDITIONAL STANDING COUNSEL LETTER DATED 28.03.2025		
DELHI TRANSPORT CORPORATION	MS. AVNISH AHLAWAT, ADVOCATE STANDING COUNSEL LETTER DATED 01.08.2025	CHAMBER ADDRESS: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: A-33, DEFENCE COLONY NEWDELHI-110024 RESIDENCE ADDRESS: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401 PH: 95124-5048712 MOBILE: 9810134741 EMAIL: avnishahlawat@yahoo.com
	MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL LETTER DATED 01.08.2025	CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE ADDRESS: A-317, LGF, DEFENCE COLONY, NEW DELHI-110024 RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI	MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com

	MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 01.08.2025	CHAMBER/OFFICE/RESIDENCIAL ADDRESS: 251, LAWYERS' CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	MOBILE: 9811062591 01123389365 EMAIL: rikks Gupta@gmail.com
	MR. ANURAG ABHISHEK, ADVOCATE STANDING COUNSEL LETTER DATED 01.08.2025	CHAMBER/OFFICE/RESIDENCIAL ADDRESS: 17 TH FLOOR, MAX TOWERS, SECTOR 16, NOIDA	
	MR. PRAMOD KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 01.08.2025	CHAMBER/OFFICE/RESIDENCIAL ADDRESS: 250, LAWYERS CHAMBERS, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	
	MS. MANISHA TYAGI, ADVOCATE LETTER DATED 17.09.2025	ADDRESS: B-2/34-B, LAWRENCE ROAD, DELHI-110035	MOBILE: 9811007270
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	

110002			
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (0) 011- 26965000/41656588
	MS. VASUDHA BAJAJ,ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com
	MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com
	MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049	PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDERTHE GOVT OF DELHI)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33,DEFENCE COLONY NEWDELHI-110024 RES: A-855-F,SUSANT LOK	PH: 23384517 FAX: 011- 23382820 PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAHOO.COM

		PHASE - I, GURGAON, HARYANA	PH 95124-5048712
DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	MS. AVNISH AHLAWAT, ADVOCATE	OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 4101-2214, 4104-8401 PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI STATE LEGAL SERVICES AUTHORITY	MR. HIMANSHU ANAND GUPTA, ADVOCATE NOMINATED COUNSEL LETTER DATED 26.11.2025		EMAIL: himanshuanandgupta@yahoo.com PHONE NO.: 9811338050
DELHI UNIVERSITY & COLLEGE KARAMCHARI UNION (AFFILIATED TO A.I.T.U.C. & RECOGNISED BY THE UNIVERSITY OF DELHI)	1. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL LETTER DATED 28.03.2023	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com
	2. MANISH KUMAR, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9910580816, EMAIL: manishkumaradvv6@gmail.com
	3. MS. VANDANA SACHDEVA, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9354800868
	4. PARAS SINGH, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9650967018

DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.(DSIIDC) LETTER DATED 19.08.2020 (FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)	MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL	47, PUSA ROAD, NEW DELHI-110005 CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9811225368 E-MAIL: anusalwan@gmail.com
	SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL	F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019 CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAYWERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9810935526
	D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL" LETTER DATED : 01.10.2019	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090
DENA BANK (LETTER DT. 25.11.2016)	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in
	MR. ARUN AGGARWAL	159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11-23383514(OFF.) 22153988(RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM

DIRECTORATE OF REVENUE INTELLIGENCE 7TH FLOOR, DRUM SHAPED BUILDING, I.P. BHAWAN, I.P. ESTATE, NEW DELHI	<u>FOR DIRECTORATE OF REVENUE INTELLIGENCE (HQRS)</u> SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI, HQRS, NEW DELHI (SH. NIRMAL KUMAR) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (HQRS) (EXCEPT DELHI ZONAL UNIT).	<u>ADDRESS:</u> SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI-110002	MAIL ID: drilegal.hq@gov.in CONTACT NO.: 011-23378629 011-23379871
	<u>FOR DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT)</u> SENIOR INTELLIGENCE OFFICER DRI - DELHI ZONAL UNIT (SH. ADESH NAYAK) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT.	<u>ADDRESS:</u> SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT) B-3 & 4, 6TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003	MAIL ID: dridzu@nic.in CONTACT NO.: 011-24360730
CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (LEGAL CELL) DEPARTMENT OF REVENUE MINISTRY OF FINANCE GOVERNMENT OF INDIA	<u>SR. STANDING COUNSELS</u>		
	1. MR. ANURAG OJHA		
	2. MR. SIDDHARTHA SINHA		
	3. MR. ANURAG SOAN		
	4. MR. ANIRUDDHA DESHMUKH		
	5. MR. HARPREET SINGH		
	6. MR. ABHISHEK GARG		
	7. MS. MAJU CHATURVEDI		

NOTE:

**SR./JR. STANDING COUNSELS
FOR HANDLING GST
INTELLIGENCE CASES OF
INDIRECT TAXES BEFORE THIS
HON'BLE COURT FOR A PERIOD
OF THREE YEARS VIDE LETTER
DATED 04.07.2024**

8. MS MONICA BENJAMIN ENROL.NO. D/3077/2012		MOBILE: 9958631796 EMAIL: chambersofmb@gmail.com
9. MR. ADITYA SINGLA		
10. MR. PRASHANT MEHARCHANDANI		
11. MR. ANANDH.K		
12. MR. SHUBHAM TYAGI	OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI- 110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	CONTACT: 9650049869 8376043196 EMAIL: shubhamtyagicbic@gmail.com
13. MS. ANUSHREE NARAIN		
14. MR. AKSHAY AMRITANSHU		
15. MS SUHASINI SEN		
16. MR. SANYAT LODHA		
17. MR PIYUSH BERIWAL		
18. MR. ADITYA SHEKHAR		
19. MS. VERTIKA SHARMA	CHAMBER NO. 609, BLOCK III, DELHI HIGH COURT, DELHI	EMAIL: chamberofvertikasharma@gmail.com advocatevertikasharma@gmail.com mobile: 9811542620
<u>JR. STANDING COUNSELS</u>		
1. MR. APOORV AGARWAL		
2. MR. VIVEK GURNANI	R-47, 2ND FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: vivek.gurnani14@gmail.com

			MOBILE: +91-9584487160
	3. MR. AAKASH WAL		
	4. MR. SHASHWAT PARIHAR		
	5. MOHD. SHAHRUKH ALI		
	6. MR. RAHUL KRISHNA		
	7. MR. UJJWAL SINHA		
	8. MS. SHIVANI LUTHRA LOHIYA		
	9. MR. KAUSTUBH ANIL SHAKKARWAR		
	10.MR. ASHUTOSH SENER		
	11.MR. AVIJIT DIKSHIT		
	12. MR ANISH DHINGRA		
	13. MR ABHINAV KALIA		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
	SH. ATUL TRIPATHI,ADVOCATE NODAL SR. STANDING COUNSEL LETTER DATED 28.08.2024	OFFICE: 0-11/B, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014	EMAIL: atultripathiadv@gmail.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com

DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI POLICE			EMAIL ID FOR ONLINE SERVICE OF THE CIVIL AND SERVICE MATTERS OF DELHI POLICE IN THIS HON'BLE COURT MAIL ID: UOIDHC@GMAIL.COM PHONE: 011-23384193
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602(R),23910585(O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) GOVT. OF NCT OF DELHI	MR. ANUJ CHATURVEDI, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	CH. 609, LAWYER'S BLOCK-3, DELHI HIGH COURT	MOB:9810473166 EMAIL: ac10.adv@gmail.com
	MR. RISHIKANT SINGH, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	OFFICE: S-5, 211, 2 ND FLOOR, GREATER KAILASH PART-1, NEW DELHI-110048	MOBILE: 98101868557 EMAIL: rishikantsinghdos@gmail.com
DELHI WAQF BOARD GOVT. OF NCT OF DELHI	MR. TUSHAR SANNU, ADVOCATE NOMINATED COUNSEL LETTER DATED 07.03.2025	ADDRESS: 3, SIDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD, SUSHMA SWARAJ MARG,	1. MR. TARVEEN SINGH NANDA ADVOCATE	I-86, LAJPAT NAGAR-2, NEW DELHI-110024	MOB: 9999648869 EMAIL:

SADAR BAZAR, DELHI CANTT-110010	ENROLL. NO. D-2129/2009 STANDING COUNSEL LETTER DATED 01.05.2025		legalcelldcb@gmail.com
	2. MR. ANKUR KUMAR MISHRA, ADVOCATE ENROLL. NO. D-2179/2014 STANDING COUNSEL LETTER DATED 01.05.2025	H. NO. 4 TH FLOOR, B- 149, SECTOR 8, DWARKA-110077	MOB: 7303176868 legalcelldcb@gmail.com
DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES dl.hc-ed@gov.in ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS MR. GAURAV SAINI, ASSISTANT LEGAL ADVISOR, NODAL OFFICER DIRECTORATE OF ENFORCEMENT, HQRS OFFICE ROOM NO. 131, 'A' WING, PRAVARTAN BHAWAN, A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011	MR. ZOHEB HOSSAIN, ADV RETAINER COUNSEL LETTER DATED 13.05.2022	R-47, SECOND FLOOR, ABOVE HSBC BANK, GREATER KAILASH PART-I NEW DELHI-110048	MOBILE: 9999711099 EMAIL: hossainzoheb@gmail.com
	MR. ANUPAM SHARMA, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9810009734
	MR. PV YOGESHWARAN, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9810622382
	MR. ANURAG AHLUWALIA, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9811418995
	MR. RAJAT NAIR, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9953105156
	MR. MANISH JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-163, 3 RD FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9891422415 EMAIL: legal.manishjain@gmail.com
	MR. ANURAG JAIN, ADV RETAINER COUNSEL	OFFICE: A-219, LGF, DEFENCE COLONY,	MOBILE: 9811235881 EMAIL:

	“FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023” MR. VIVEK GURNANI, ADVOCATE RETAINER COUNSEL “FOR A PERIOD OF 3 YEARS VIDE LETTER DATED 10.05.2024”	NEW DELHI-110024	anuraglawyer2000@gmail.com
		R-47, 2 ND FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: vivek.gurnani14@gmail.com MOBILE: +91-9584487160
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- 2. MR. VIKAS SHOKEEN D-1276/2000 ----- 3. MR. NEERAJ KUMAR D-770/2007 ----- 4. MR. RISHI SETHI D-2701/1999 ----- ----- LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024 ----- ----- A-59A, 1ST FLOOR, LAJPAT NAGAR-II NEW DELHI-110024 -----	MOB.: 9560052229 ----- MOB.: 9891286119 ----- MOB.: 9811338696 ----- MOB.: 9811088212 ----- ----- MOB.: 9910087765 9910040471 ----- PH.: 011-29842365, 011-29842464,

			011-29842465
DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)	SHAILENDRA & ASSOCIATES, LAW FIRM	S-195, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048	PH.: 011-40573229, 40545678, 40573229 E-MAIL: shailendraassociates@shailendra.net.in
DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS(DCPCR), GOVERNMENT OF NCT OF DELHI	1. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416, LGF, DEFENCE COLONY, NEW DELHI	MOB: 9871588144 E-MAIL: prateek@pkcchambers.com
	2. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com
	3. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022	FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014	MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com
	4. MR. R.H.A. SIKANDER (STANDING COUNSEL) LETTER DATED 31.05.2022	C-66, 2 nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810471891 EMAIL: sikander@rhasikander.com
	5. MS. TINA GARG, (STANDING COUNSEL) LETTER DATED 31.05.2022	SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 9356401000 EMAIL: Tinagarg15@gmail.com
	6. MR. ANUJ TYAGI, (STANDING COUNSEL) LETTER DATED 02.05.2023	A-384(L.G.F.), DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9871281055 EMAIL: anujtyagi.law@gmail.com

	7. MS. NISHA TOMAR, ADVOCATE (STANDING COUNSEL) "LETTER DATED 27.06.2023"	B-326, 2ND FLOOR, SARASWATI VIHAR, DELHI-110034 CHAMBER NO. 442, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9911738450 EMAIL: nisha31389@gmail.com
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI	MR. SANJEEV SABHARWAL, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR" "FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 31.07.2023"		
	MS. KIRAN BAIRWA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR" "FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"		
	MR. NAWAL KISHORE JHA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR" "FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"		

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI [NOTIFICATION DT. 09.01.2018]	GOVERNMENT <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u> 1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI <u>"LETTER DATED 04.03.2022"</u>	MR. SAMEER VASHISHT, ADVOCATE STANDING COUNSEL(CIVIL) "VIDE NOTIFICATION DATED 19.12.2024" MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL) MR. ANUPAM SRIVASTAVA,		

ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. SHADAN FARASAT, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. JAWAHAR RAJA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. PRASHANT MANCHANDA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. HETU ARORA SETHI ADDL. STANDING COUNSEL(CIVIL)		
MS. MEHAK NAKRA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. UDIT MALIK, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR.KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MOHD IRSAD, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MS. AVNI SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. SHIVEN VARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. SHIKHA SINGHAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SHAAN MOHAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DIVYAM NANDRAJOG, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. MANASHWY JHA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. MANISH BATRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AJAY KUMAR MISHRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ASHU ARORA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS.PAVITRA KAUR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. PUNEET KHURANA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. URVI MOHAN, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. DEEPAK SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ANUBHAV GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NEERAJ BANSAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ACHAL GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHIMANYU, ADVOCATE		

PANEL COUNSEL(CIVIL)		
MR. PRAMOD KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. KG GOPALAKRISHANAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DHANANJAYA MISHRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. KANWAR UDAI BHAN SINGH SEHRAWAT, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AMIT GROVER, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NIPUN KATYAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV GARG, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SANDEEP DEVASHISH DAS, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DINESH MALIK, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. RACHITA GARG, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. NITIN KUMAR , ADVOCATE PANEL COUNSEL(CIVIL)		
MR. VIKAS SHOKEEN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ANURAG NASIAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. VAISHALI GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. RAJESH KUMAR AGNIHOTRI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV SINGH,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. RITU SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DHRUV ROHATGI, ADVOCATE PANEL COUNSEL(CIVIL)		
MD SHUAIB KHAN, ADVOCATE		

PANEL COUNSEL(CIVIL)		
MR. NISHANK TYAGI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. LALLTAKSH JOSHI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHISHEK AGGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		

	MR. RIPIN SOOD, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. TUSHAR ANAND, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
	MS. AAKANKSHA SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL(CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI <u>"LETTER DATED 18.07.2022"</u>	MR. SANJAY LAO, STANDING COUNSEL(CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		

MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMIT AHLAWAT, ADDITIONAL PUBLIC PROSECUTOR		
MR. MANJEET ARYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. RAGHUINDER VARMA, ADDITIONAL PUBLIC PROSECUTOR		
MS. MEENAKSHI DAHIYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. LAKSH KHANNA, ADDITIONAL PUBLIC PROSECUTOR		
MR. TARANG SRIVASTAVA, ADDITIONAL PUBLIC PROSECUTOR		
MR. PRITHU GARG,		

ADDITIONAL PROSECUTOR	PUBLIC		
MR. SHOAIB HAIDER, ADDITIONAL PROSECUTOR	PUBLIC		
MS. RICHA DHAWAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HARPREET SINGH POPLI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATISH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. DIGAM SINGH DAGAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARESH KUMAR CHAHAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HITESH VALI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AASHNEET SINGH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. PRADEEP GAHALOT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. PRIYANKA DALAL, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMAN USMAN,			

	ADDITIONAL PROSECUTOR	PUBLIC		
	MR. RITESH KUMAR BAHRI, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. UTKARSH, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. RAJKUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. SATINDER SINGH BAWA, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. HEMANT MEHLA, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. MANOJ CHANDER PANT, ADDITIONAL PROSECUTOR	PUBLIC		
	MS. SHUBHI GUPTA, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. AMIT SAHNI, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. SUNIL KUMAR GAUTAM, ADDITIONAL PROSECUTOR	PUBLIC		
	MR. AJAY VIKRAM SINGH, ADDITIONAL PROSECUTOR	PUBLIC		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS			

HOME(POLICE-II)DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	<u>SPECIAL PUBLIC PROSECUTORS:-</u> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA NOTIFICATION DATED 26.07.2021 [IN CONNECTION WITH ALL THE FIRS WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EAST DISTRICT, DELHI.]		
	<u>SPECIAL PUBLIC PROSECUTORS</u> 1. MS. VIJAY RANI, ADVOCATE 2. SH. ASHISH DUTTA, ADVOCATE 3. SH. NAVEEN KUMAR RAHEJA, ADVOCATE 4. SH. ANIRUDHA MISHRA, ADVOCATE [TO REPRESENT THE STATE BEFORE THE HON'BLE COURTS IN ALL COURT PROCEEDINGS ARISING OUT OF FIRS REGISTERED IN CONNECTION WITH NORTH-EAST ROITS AND ANTI CAA/NRC PROTESTS.] VIDE LETTER DATED 07.08.2023		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS		

HOME(POLICE-II)DEPARTMENT,
5TH LEVEL, 'C' WING,
DELHI SECRETARIAT, NEW DELHI

SPECIAL PUBLIC
PROSECUTORS:-

1. SH. TUSHAR MEHTA, SG
2. SH. S.V. RAJU, ASG
3. SH. AMAN LEKHI, ASG
4. SH. SANJAY JAIN, ASG
5. SH. CHETAN SHARMA, ASG
- 6.
7. SH. RAJAT NAIR,
ADVOCATE
8. SH. MADHUKAR PANDEY,
ADVOCATE
9. SH. SANJEEV SAHAY,
ADVOCATE
10. SH. MANU SHARMA,
ADVOCATE
11. SH. PRANAV DIESH,
ADVOCATE

NOTIFICATION DATED
26.07.2021

[THEY SHALL CONDUCT ON
BEHAHF OF THE STATE, ALL
THE MATTER INCLUDING BAIL,
TRIAL, APPEALS AND ALL
OTHER MISCELLANEOUS
MATTERS INCIDENTAL TO AND
CONNECTED WITH ALL FIRs AS
WELLA S ANY OTHER MATTER
RELATED TO PROTEST AGAINST
THREE FARM LAWS IN DELHI.]

MR. RAMESH GUPTA,
SENIOR ADVOCATE
AS SPECIAL PUBLIC
PROSECUTOR

"IN THE CASE FIR NO.184/2021,
PS VASANT VIHAR, NEW DELHI
VIDE LETTER DATED 21.01.2022"

EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065	PHONE NO. +91-7838537008 +91-11-49384620 EMAIL: mail@chambersofsiddharth.com
	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION (MINISTRY OF LABOUR & EMPLOYMENT, GOVERNMENT OF INDIA)			
	1.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021 PERIOD EXTENDED FROM AUGUST, 2022 VIDE LETTER DATED 30.11.2022	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandra law chambers.com
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
ENGINEERS INDIA LIMITED (EIL)	MR. ABHIMANYU GARG,	ADDRESS:	EMAIL:

	ADVOCATE NOMINATED COUNSEL LETTER DATED 02.01.2023	C-15, LGF, GEETANJALI ENCLAVE, NEW DELHI-110017 ALSO AT 201, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503	Abhimanyu.legal@gmail.com MOBILE: 9811092113
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ELECTION COMMISSION OF INDIA	1. MR. ANKUR TALWAR, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025 2. MS. ANJANA GOSAIN, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025 3. SH. SIDHANT KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	D-12, FIRST FLOOR, MAHARANI BAGH, NEW DELHI 110065 442, LAWYERS' CHAMBER, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003, A-248, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811148799 EMAIL: ankurtalwar@outlook.in EMAIL: anjanagosainchambers@gmail.com MOBILE: 9810100674 EMAIL: sidhant@sidhantkumar.net MOBILE: 9873047772

	4. SH. RAJEEV SHARMA, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	OFFICE: 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 CHAMBER NO. 298, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: advrajeev.legal@gmail.com MOBILE NO.: 9810194858
	5. MS. SURUCHI SURI, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	ADDRESS: B-261, GREATER KAILASH-I, NEW DELHI-110048	EMAIL: suruchi.suri@surico.in MOBILE: 9810255518
	6. MS. ROHINI PRASAD, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: rohinipd@gmail.com MOBILE: 91-9818065913 TEL. NO. 011-41838317
	7. SH. ANKIT AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	144, GROUND FLOOR, UDAY PART, NEW DELHI-110049	EMAIL: ankit@agarwallaw.in MOBILE: 9811197358 9811197353
	8. SH. SANJAY VASHISHTHA, ADVOCATE STANDING COUNSEL LETTER DATED 17.10.2025	B-59A, GANGOTRI ENCLAVE, ALAKHNANDA, NEW DELHI-110019 76, 7TH FLOOR, BAI AI BHAWAN, NARIMAN POINT, MUMBAI, MAHARASHTRA [ADJACENT TRIDENT HOTEL, NARIMAN POINT CHAMBER NUMBER 29, LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA	EMAIL: sanjay.vashishtha@outlook.com www.vashishthalawoffice.com MOB: 9999753811 011-40519551
ECL FINANCE LTD.	MR. ATUL SHARMA, ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM, 3, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440, 43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE	MR. ATUL SHARMA, ADVOCATE	asa, LAW FIRM, 3, BIRBAL ROAD,	PH:

LIMITED	(STANDING COUNSEL)	GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	011-43108998, 45661440, 43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA	1. SHRI OM PRAKASH, ENROLL NO. D/772/94 ADVOCATE STANDING COUNSEL LETTER DATED 17.02.2025	F-13 & F-20, IST FLOOR, PANKAJ GRAND PLAZA (NEAR DELHI POLICE APARTMENTS), MAYUR VIHAR PHASE-I, DELHI-91	OFFICE: 011-22751805 MOBILE: 9810794902 EMAIL: om_prkashmv@yahoo.co.in
	2. MS. RICHA KAPOOR, ENROLL NO. D/725/1992 ADVOCATE STANDING COUNSEL LETTER DATED 17.02.2025	CHAMBER NO. 407, LAWYERS CHAMBER, (FOURTH FLOOR) HIGH COURT OF DELHI	MOBILE: 9810400407 EMAIL: office@marklegal.co.in
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS. LETTER DATED 25.03.2021	B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR	MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com
<u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u> SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in MS. SMITA SINGH, ASSISTANT DIRECTOR(LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in	2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS, LETTER DATED 25.03.2021	E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021	TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com

<u>"VIDE LETTER DATED 10.03.2021"</u>			
FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in
EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI) <u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)	2316, ARYA SAMAJ ROAD KAROL BAGH, NEW DELHI-110005	MOB:9968630786, 9868935786 EMAIL: harish.khinchi@yahoo.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
GAIL (INDIA) LTD.	MR. KARTIK SETH, ADVOCATE (MP/996/12) C/O M/S CHAMBERS OF KARTIK SETH STANDING COUNSEL LETTER DATED 05.07.2025	OFFICE ADDRESS: 46, TODARMAL ROAD, NEW DELHI-110001	PHONE NO:+91 9582031845 EMAIL: kartikseth@chambersofkartikseth.com
	MS. NEETIKA BAJAJ, ADVOCATE (ENROL NO. D-4796/2017) STANDING COUNSEL LETTER DATED 04.12.2024	OFFICE ADDRESS: 2, PALAM MARG, VASANT VIHAR, NEW DELHI-110057	PHONE NO: 91-9999646269 EMAIL: advocateneetikabajaj@gmail.com
	MR. SANDEEP MAHAPATRA	E-45, IST FLOOR, LAJPAT NAGAR-	MOB: 9811472444

LETTER DATED: 14 TH MARCH, 2019	`STANDING COUNSEL`	III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	E-MAIL: sdeepmahapatra@gmail.com
	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT: +91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY, DWARKA, SECTOR-16, NEW DELHI-110078	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBER-I, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9311331810 9311331805 EMAIL: sikrico@sikrilaw.com
	2. MS. ANITA SAHANI "ADDITIONAL STANDING COUNSEL" "LETTER DATED 07.02.2024"	ADDRESS: 363, LAWYERS' CHAMBERS, DELHI HIGH COURT, SHER SHAH SURI MARG, NEW DELHI-110003	MOB: 9810113256 EMAIL: anitasahani@gmail.com anitasahani@hotmail.com
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"	ADDRESS:- B-14, BLOCK-B, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	TEL: +91-11-49848465, EMAIL:- harshkaushikoffice@gmail.com
	4. MR. PRITISH SABHARWAL, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	S-432 (BASEMENT), GREATER KAILASH-1, NEW DELHI-110048, 311, LAWYERS CHAMBER BLOCK-III, HIGH COURT, NEW DELHI-110003	MOBILE: 9871878690/9810264114, EMAIL: pritishsabharwal1@gmail.com

	5. MS. RUCHIRA GUPTA, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	F-31, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014,	PHONE: NO. 011-43562646, MOBILE: 9810350333, EMAIL: ruchira@chambersofrg.com
	6. MR. VIKAS CHOPRA, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	C 21/31-G, MALL ROAD, NEW DELHI-110054	PHONE NO. 011-23810032, MOBILE: 9212036118 EMAIL: vikaschopraadvocate@gmail.com , chopra.company@gmail.com
GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12	MR. M. ATYAB SIDIQI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)	MOB.: 09871321935 PH.:0120 4357204
PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)	MR. SANJAY LAU, ADVOCATE ADDITIONAL STANDING COUNSEL(CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021 [FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]	SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL(CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT	

[FOR A PERIOD OF FOUR MONTHS
W.E.F. 01.12.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS, WHICHEVER IS EARLIER
VIDE LETTER DATED 03.12.2021]

**GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS(CIVIL)**

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN

**ADDITIONAL STANDING
COUNSELS(CRIMINAL)**

1. MR. AVNINDER(AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

**GOVERNMENT LEADERS/
PANEL ADVOCATES**

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID

- | | | |
|-----------------------------------|--|--|
| 20. MS. ISHA KHANNA | | |
| 21. MR. JAIVEER | | |
| 22. MR. JAYENDRA | | |
| 23. MS. JYOTI TANEJA | | |
| 24. MR. KHALID ARSHAD | | |
| 25. MS. KIRAN SINGH | | |
| 26. MR. KUSH SHARMA | | |
| 27. MR. MAHABIR SINGH | | |
| 28. MS. MANIKA TRIPATHI
PANDEY | | |
| 29. MR. MANMEET SINGH
ARORA | | |
| 30. MS. MISHA ROHATGI
MOHTA | | |
| 31. MR. MUKESH KUMAR SINGH | | |
| 32. MR. NAUNIDH ARORA | | |
| 33. MR. NAVEEN KUMAR
SHARMA | | |
| 34. MS. NEELAM SINGH | | |
| 35. MS. NEHA RASTOGI | | |
| 36. MS. NIDHI RAMAN | | |
| 37. MR. PANKAJ SINHA | | |
| 38. MS. PRABHSAHAY KAUR | | |

39. MR. PRAMOD SEHGAL		
40. MR. PUNEET SINGH		
41. MR. R.K. ALAGH		
42. MR. RAGHAV KUMAR TIWARI		
43. MR. RAGHVENDRA PANDEY		
44. MR. RAHUL BAKSHI		
45. MR. RAHUL SHARMA		
46. MR. RAJ KUMAR SHERAWAT		
47. MR. RAJ KUMAR YADAV		
48. MR. RAJAT MALHOTRA		
49. MR. RAVI CHATURVEDI		
50. MR. RISHIKESH KUMAR		
51. MS. ROMA BHAGAT		
52. MS. SAAHILA LAMBA		
53. MR. SACHIN NAHAR		
54. MS. SAKSHI POPLI		
55. MR. SANGRAM SINGH		
56. MR. SANJAY DEWAN		
57. MR. SAURABH CHADDA		
58. MR. SHAHDAN FARASAT		
59. MR. SHARAT KAPOOR		

	60. MR. SIDDHARTH DUTTA 61. MR. SIDDHARTH SHANKAR RAY 62. MS. SONAM GUPTA 63. MR. SUMER KUMAR SETHI 64. MR. SUMIT AGARWAL 65. MR. SUMIT KUMAR BATRA 66. MR. SUNIL GOEL 67. MS. SUNITA BANSAL 68. MS. SWATY SINGH MALIK 69. MS. SWEETY SINGH 70. MR. UDIT GUPTA 71. MR. UTTAM DUTT 72. MR. VARUN NISCHAL 73. MR. VIKAS SHOKEEN 74. MR. VIKRANT NARAYAN VASUDEVA 75. MR. VINOD KUMAR GOYAL 76. MR. VIRENDER KUMAR VATS 77. MR. VIVEK SINGHAL		
GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT	<u>STANDING COUNSEL</u>		

B-BLOCK, VIKAS BHAWAN,
I.P. ESTATE, NEW DELHI-110002

1. MR. SANJAY KUMAR
PATHAK, ADVOCATE

(SOLELY AND EXCLUSIVELY
AUTHORIZED TO ACCEPT
ADVANCE SERVICE IN
RELATION TO ANY SUIT,
APPEAL, WRIT OR OTHER
PROCEEDINGS BY OR AGAINST
THE GOVT. OF DELHI THROUGH
ADDITIONAL CHIEF
SECRETARY, LAND & BUILDING
DEPARTMENT AND/OR UNION OF
INDIA/LAND ACQUISITION
COLLECTORS IN RELATION TO
THE AFFAIRS OF THE NCT OF
DELHI(LAND & BUILDING
DEPARTMENT) AND/OR PUBLIC
OFFICER(S) WHOSE DEFENSE
HAS BEEN UNDERTAKEN BY IT,
FOR A PERIOD WITH
EFFECT FROM 23.05.2023
TO 22.05.2026 VIDE
NOTIFICATION DATED
23.05.2023/17.08.2023)

GOVERNMENT PLEADERS/
COUNSELS

2. MS. ASTHA TYAGI
3. NAUSHAD AHMED KHAN
4. MR. SHYAM SUNDER DALAL
5. MR. SIDDHARTH PANDA
6. MS. RASHMI MALHOTRA
7. MR. RAJNEESH KUMAR
SHARMA
8. MR. BIRAJA KANTA

DETAILS OF MR. SANJAY KUMAR
PATHAK, ADVOCATE, STANDING
COUNSEL

B-1, LAWYERS CHAMBERS,
30, DEEN DAYAL UPADHYAY MARG,
ROUSE AVENUE, NEW DELHI-110002,
BHARAT

DETAILS OF MR. SANJAY
KUMAR PATHAK, ADVOCATE,
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MOBILE: +91-9910770311
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m](mailto:gnctd.scla.skp@gmail.com)

	MAHAPATRA 9. MR. PRASHANT DIWAN 10.MR. CHANDRA PRAKASH 11.MS. RUCHIKA RATHI 12.MR. SUNIL KUMAR JHA 13.MS. ZEHRA KHAN [IN RELATION TO ANY SUIT, APPEAL, CWP CCP, RFAs AND LPAs AND OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF NCT OF DELHI/LAND ACQUISITION COLLECTOR AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT FOR A PERIOD OF TWO YEARS FROM 01.06.2023 TO 31.05.2025] "LETTER DATED 29.05.2023"		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT	MS. AVNISH AHLAWAT, ADVOCATE STANDING COUNSEL GNCTD (SERVICES) VIDE LETTER DATED 28.08.2024	OFFICIAL ADDRESS: PLOT NO. 66, LGF, THE HUB OKHLA INDUSTRIAL ESTATE, PHASE-3, NEW DELHI-110020	TEL: 011-41012214 MOB: 9810134741 9313964463 EMAIL: avnish@ahlawatassociate.s.in scservicesgnctd@gmail.com
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST,	OFF. NO.: 011 41826164

DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)		NEW DELHI-110013	MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2 ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001 3 RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL "LETTER DATED: 10.02.2020"	ADDRESS: A-265, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-24	9810382091-ABHINAV SHARMA, ADV 9891558131-DHRUV ROHATGI, ADV 9971005414-ABHIJIT MITTAL, ADV E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com
	MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL "LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"	OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024	EMAIL: Shailendrasharma_10@hotmail.com MOBILE: 9810267976
	HAMMURABI & SOLOMON PARTNERS "EMPANELMENT AS LAW FIRM/ LEGAL CONSULTANT/ADVISOR" LETTER DATED 29.12.2023	405A & 405B, RECTANGLE ONE-4 TH FLOOR, SAKET DISTRICT CENTRE, SAKET, NEW DELHI-110017	EMAIL: shweta.bharti@hammurabi-solomon.com TEL: +91 1141551825/ 41551825 MOBILE:+91 9811020612
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR {FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI(ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR		

OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

MR. NEERAJ JAIN, ADV
MR. YUVRAJ SHARMA, ADV
MR. ARKAJ KUMAR, ADV

AS SPECIAL PUBLIC
PROSECUTORS

{TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRIAL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR [FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF DELHI] MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE [AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI] NOTIFICATION DATED 21.04.2022		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594

GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001) LETTER DATED: 15TH MAY, 2019	MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"	CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	E-MAIL ID: kohlisobti@gmail.com MOBILE: 9910087765
GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019	RAVI PRAKASH, CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)	<u>GOVERNMENT PLEADER</u> MR. KARTIKEYA ASTHANA, ADVOCATE ENROLMENT NO. D/1309/2016 FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 07.10.2023	C-9, 9687, VASANT KUNJ, DELHI-110070	MOBILE: 9811180771 EMAIL: kartikeyaasthana@gmail.com
	<u>SENIOR PANEL COUNSEL</u> MR. R.V. SINHA, ADVOCATE ENROLMENT NO. D/298/1988	405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9868230464 EMAIL: sinhaadvocate@hotmail.com

	[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023.]		com
	SENIOR PANEL COUNSEL MR. AMIT SINHA, ADVOCATE ENROLMENT NO. D/167/2014 [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023]	405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9810673337 EMAIL: sinhaadvocate@outlook.com
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION	SENIOR PANEL COUNSEL RAJEEV SHARMA W.E.F. 26.09.2016	M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048	PH: 41635954, 29247030 EMAIL ID: rajeevsharmalegal@hotmail.com
	GOVERNMENT PLEADER VISHVA WADHWA W.E.F. 26.09.2017	JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034	MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com
	SENIOR PANEL COUNSEL SHRI SANJAY KUMAR PATHAK, ADV "LETTER DATED 29.08.2019"	B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002	MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail.com
	MR. SANDEEP BAJAJ, ADVOCATE	A-220, DEFENCE COLONY, NEW	MOB: 9818324703

(SENIOR PANEL COUNSEL) ((FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)	DELHI-110014	EMAIL: adv.sandeepbajaj@gmail.com
<u>GOVERNMENT PLEADER</u> MR. NITISH KUMAR SINGH, ADVOCATE "FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER:-" LETTER DATED: 20.11.2020	ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009	MOBILE: 9718435661 8750052456 EMAIL:- advnkrsingh@gmail.com
<u>SENIOR PANEL COUNSEL</u> MR. VENKATESH, ADVOCATE ENROLMENT NO.: D/815/2008 [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:] LETTER DATED 22.02.2021	ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawoffices.com
<u>SENIOR PANEL COUNSEL</u>		

	MS. KRITIKA ANAND, ADVOCATE ENROLMENT NO.: D/1135/2015 [FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:] LETTER DATED 22.02.2021		MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.c om
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)	<u>SENIOR PANEL COUNSEL</u> MR. AJAY SINGH, ADVOCATE <u>ENROLMENT NO.: D/1795/2005</u> "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER "LETTER DATED: 09.03.2021"	ADDRESS: 102, 1ST FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301	MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in

MR. ADITYA WALIA, ADVOCATE ENROLLMENT NO.: <u>UP/08841/2019</u> "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 27TH MAY, 2021		MOBILE: 9068408999 EMAIL: adityawalia26@gmail.com
<u>SENIOR PANEL CUONSEL</u> RAJNISH KUMAR GAIND, ADVOCATE ENROLL. NO.- D/341/1987 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 18TH AUG, 2021	E-189, GROUND FLOOR, GREATER KAILASH, PART-II NEW DELHI-110048	MOBILE: 9810262633 EMAIL: Rajneesh_gaind@rediffma il.com
MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL" "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS)	108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003	MOBILE: +91 9810533717 EMAIL: gaurav@sarinassociates. com

BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"		
LETTER DATED 24.02.2022		
CHARUL SARIN, ADV "SENIOR PANLE COUNSEL" "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"	D-73(BASEMENT), PANCHSHEEL ENCLAVE, NEW DELHI-110 017	MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com
LETTER DATED 24.02.2022		
MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL" "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"	G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065	MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com
LETTER DATED 24.02.2022		
MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"	X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016	MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED 24.02.2022

JYOMOTI MIZE, ADV
"SENIOR PANLE COUNSEL"

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED 24.02.2022

MR.ABHIGYAN SIDDHANT, ADV
"GOVERNMENT PLEADER"

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

A-179, 2ND FLOOR, DEFENCE COLONY,
NEW DELHI-110024

S-279, GREATER KAILASH-1,
NEW DELHI-110048

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LETTER DATED 24.02.2022		
TARVEEN SINGH NANDA, ADV "GOVERNMENT PLEADER" "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER" LETTER DATED 24.02.2022	I-86, LAJPAT NGAR-2, NEW DELHI-110024	MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com
<u>SENIOR PANEL COUNSEL</u> MR. ADITYA DEWAN, ADVOCATE ENROLLMENT NO. D/1906/2010 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022"	C-504, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB: 8527611077 TEL. 011-49386173 EMAIL: adityadewan@gmail.com
<u>SENIOR PANEL COUNSEL</u> MR. RAHUL SINGH, ADVOCATE "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL	A-455, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB: 9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com

	FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022" <u>SENIOR PANEL COUNSEL</u> MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022"		
	<u>SENIOR PANEL COUNSEL</u> MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011 "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER." "LETTER DATED 02.03.2022"	OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9 A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com MOB: 9953325221 TE: 011-46588246 EMAIL: varunmishrachambers@gmail.com
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)	<u>SENIOR PANEL COUNSEL</u> MR. UDAI KHANNA, ADVOCATE FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS)	CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9540954431 EMAIL: khanna.udai@gmail.com

	BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER <u>LETTER DATED 03.08.2022</u>		
	<u>SENIOR PANEL COUNSEL</u> MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION(EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER <u>LETTER DATED 03.08.2022</u>	F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017	MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HINDUSTAN INSECTICIDES LIMITED (HIL) [LETTER DT.28.12.2017]	MR.SANTOSH K.ROUT, ADVOCATE	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
IN THE HIGH COURT OF DELHI AT NEW DELHI	<u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF INDIA ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH DELHI</u>		

HIGH COURT IS IMPEADED AS A PARTY UNDER RULES 1-A & 1-B OF CHAPTER 4-F(B) OF HIGH COURT RULES AND ORDERS VOLUME V		
VIDE CIRCULAR NO. 258/LIT./MISC./2025		
DATED 31.01.2025		
1. MR. AMIT GUPTA	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
2. MR. KANHAIYA SINGHAL	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
3. MR. NEERAJ SHEKHAR	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
4. MR. SOMANADRI GOUD KATAM	C-68, 1 ST FLOOR, NEETI BAGH, NEW DELHI-110049	MOBILE: 9958544778 EMAIL: somanadri@gmail.com
5. MR. SAMIR ALI KHAN	D/367, BASEMENT, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9899485511 EMAIL: saamiralikhan@gmail.com
6. MR. ANKIT YADAV	A-7, 1 ST FLOOR, SECTOR-14, NOIDA-201301(UP)	MOBILE: 8574590040 EMAIL: ankit.yadav@law.nyu.edu office@ankityadav.org.in
7. MR. ANNAM VENKATESH,	CHAMBER NO. 116, POST OFFICE BLOCK, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001.	MOBILE: 9818997711, EMAIL: venkatesh@adnrao.com

8. MS. SHARMILA UPADHYAY,	303, LAWYERS' CHAMBER, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001.	MOBILE: 9999003577, EMAIL: unuconsultants@gmail.com ; upadhyay.sharmila74@gmail.com
9. MR. SIDDHARTHA IYER,	B-4/122, BASEMENT, SAFDARJUNG ENCLAVE, NEW DELHI-110029,	MOBILE: 9871131856, EMAIL: sidiyer94@gmail.com
10. MS. ANURADHA ARPUTHAM,	25, BAZAR LANE (1 ST & 2 ND FLOOR), BENGALI MARKET, NEW DELHI-110001.	MOBILE: 9871422641, EMAIL: aoranuradha@gmail.com ; anuradharputham@gmail.com
11. MR. ABAHY KUMAR,	532, BLOCK'D', LAWYERS CHAMBERS BLOCK, ABC, SUPREME COURT, NEW DELHI-110001.	MOBILE: 9810254016; 9310254016, EMAIL: advabay@gmail.com
<u>NOMINATED COUNSEL FOR HON'BLE DELHI HIGH COURT ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPEADED AS A PARTY UNDER RULE 1-A & 1-B OF CHAPTER 4-F(B) OF HIGH COURT RULES AND ORDERS VOLUME V</u> <u>VIDE CIRCULAR NO. 253/LIT./MISC./2025</u> <u>DATED 31.01.2025</u>		
1. MS. ANU BAGAI,	327, LAWYERS CHAMBERS,	MOBILE: 9810096764,

	DELHI HIGH COURT, NEW DELHI-110003.	EMAIL: anu@bagai.co.in
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	NEW DELHI-110024	EMAIL: prachivashisht@gmail.com
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22. MS. AAKANKSHA KAUL,	154, LAWYERS' CHAMBER, DELH HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI-110003.	MOBILE: 9818131566, EMAIL: aakankshakaul154@gmail.com
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	32. MR.ARUSH KAPOOR,	5C/64, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.	MOBILE: 9910950400, EMAIL: arush.kapoor24@gmail.com
	33. MR. RAKESH KUMAR,	CHAMBER NO. 398, L.C.B.-II, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810147798, EMAIL: dudejaadv@yahoo.co.in
	34. MS. ASMITA SINGH,	CHAMBER NO. 713, BLOCK D, LAWYERS' CHAMBERS, ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, NEW DELHI-110001.	MOBILE: 9643520339, EMAIL: asmitasinghoffice@gmail.com
	MS. SHREYA MATHUR, NO. VIDE CIRCULAR 343/LIT./MISC./2025 DATED:25.07.2025	418, BLOCK-D, ADDITIONAL BUILDING, SUPREME COURT OF INDIA, NEW DELHI.	MOBILE: 8527080105, EMAIL: shreya.mathur.5@gmail.com
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HARDAYAL MUNICIPAL HERITAGE PUBLIC LIBRARY GANDHI GROUND, CHANDNI CHOWK, DELHI-110006	MR. TUSHAR SANNU DAHIYA, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.03.2024	SIDDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 Email: khalidarshad1@gmail.com
HARIDWAR ROORKEE DEVELOPMENT AUTHORITY, HARIDWAR	MR. ANKUR KHANDELWAL, ADVOCATE PANEL ADVOCATE LETTER DATED 04.11.2023	P2A-61, DLF PRINCETON ESTATE, DLF PHASE-5, SECTOR-53 COURSE GOLF COURSE, GURGAON-122003	
	MR. AVINASH KUMAR, ADVOCATE AS AN PANEL ADVOCATE LETTER DATED 19.07.2024	E-23, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	

HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] <u>DETAILS ARE AS UNDER:</u> 1.ARMYPUBLIC SCHOOL(APS), DHAULA KUAN 2.ARMYPUBLIC SCHOOL(APS), DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS), DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL(TDAPS), DELHI CANTT 5.ARMYPUBLIC COLLEGE OF MEDICAL SCIENCES(ACMS),DELHI CANTT 6.ARMYPUBLIC INSTITUTE OF EDUCATION(AIE), GREATER NOIDA 7.ARMYPUBLIC INSTITUTE OF MANAGEMENT TRAINING(AIMT), GREATER NOIDA 8.ARMYPUBLIC ENVIRONMENTAL PARK AND TRAINING AREA(AEPTA), DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH),DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH), DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI), DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS' INSTITUTE (TOI), DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI	1. COL.R. BALASUBRAMANIAM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) ----- 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 ----- OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029	
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CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS			
HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR(GARHWAL), UTTRANCHAL -246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMB ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048	MOB.: 9811250543 PH.: 011 26211488
(LETTER DT. 18.01.2019)	<u>NOMINATED COUNSEL:-</u> 1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019] 2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]	M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/ R-26, SOUTH EXTENSION, PART-II, NEW DELHI 110049	MOB:9811152920 9811800816 TEL:011-46175500 EMAIL: sanjay_gupta@sngpartner s.in Ateev_mathur@sngpartner s.in
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091	
HDB FINANCIAL SERVICES LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 05.07.2023	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL: 9910510790 EMAIL: srivastava.law@gmail.co m
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62,IST FLOOR, NEAR POWER HOUSE,PITAMPURA, NEW DELHI- 110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.co m

HIGH COURT OF SIKKIM, GANGTOK	MRS. ENAKSHI MUKHOPADHYAY SIDDHANTA, ADVOCATE "STANDING COUNSEL W.E.F. 01ST OF JULY, 2023" "LETTER DATED 12.05.2023"	OFFICE: 133, LAWYERS" CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001	TELE: 011-23383770 MOBILE: +919643557977 EMAIL: siddhantaenakshi@gmail.com
HIGH COURT OF JHARKHAND	MR. PRASHANT KUMAR SINGH, ADVOCATE J/1559-A/2000 DEPUTY SOLICITOR GENERAL OF INDIA FOR A PERIOD OF 3 YEARS W.E.F. 01.11.2025 OR UNTIL FURTHER ORDERS, WHICEVER IS EARLIER	CHAMBER-1/C77, GROUND, JHARKHAND HIGH COURT RESIDENCE: PLOT NO. 467/C, MANDIR MARG, ASHOK NAGAR, RANCHI-834002	MOBILE: 09431189644, 08292642626 EMAIL: prashantkrs11@gmail.com
HOUSING DEVELOPMENT FINANCE CORPORATION LTD.(HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL "LETTER DATED: 02.02.2021"	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in

<u>INSURANCE COMPANIES</u>	1. MS. ANJALI BANSAL	26, NAVJIVAN VIHAR, NEW DELHI-110017	MOB.9911555337
i)TATA AIG GENERAL INSURANCE CO. LTD.	2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
	3. MR. VAIBHAV SINGH,ADV ENROL NO. D/1650/2019 NOMINATED COUNSEL LETTER DATED 12.03.2025	CHAMBER NO. 312, LAWYERS BLOCK-1 (OLD BLOCK), DELHI HIGH COURT	EMAIL: vaiibbhavsingh@gmail.co <u>m</u> PH NO. +91-8932847574
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
	(TO ISSUE THE NOTICE/SUMMONS)	----- (LETTER DTD. 23.05.2017) REGIONAL OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, ' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	-----

iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL" (FOR 1 YEAR W.E.F. 01.04.2025 TO 31.03.2026, Vide letter dated 28.08.2024)	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com

vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix)UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116(OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE,	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com

(LETTER DT. 25.02.2017)	----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM] ----- - Mr. JPN SHAHI, ADVOCATE	TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 ----- F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018	----- PH.: 9910160045 ----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi]SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii]BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. ADDRESS: 303-310, KAILASH BUILDING, FUTURE GENERALI INDIA INSURANCE COMPMAY LTD. 26 KG MARG, NEW DELHI	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409

NODAL OFFICE ID: nod.chn.fgi@futuregeneralinsurance.in NODAL OFFICER NAME: 1. ANAND RANA, CONTACT: 7827512342 2. DIVYA KOTRU, CONTACT: 8800981540 3. APARNA MALLIK, CONTACT: 8917412581 LETTER DATED 25.04.2024			
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
	MR. SAMEER NANDWANI, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 08.12.2021	CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14	OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: sameerno2@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
XVI] SBI GENERAL INSURANCE CO LTD. LETTER DT. 15.01.2018	MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)	CHAMBER NO. 405, BLOCK-III, DELHI HIGH COURT, NEW DELHI-1. OFFICE ADD: G-30, JANGPURA EXTENSION, NEW DELHI-14	PH: 43575496, 40199322 MOB: 9810528802 EMAIL: sameerno2@hotmail.com
BAJAJ ALLIANZ LIFE INSURANCE	MR. ABHISHEK NANDA,	OFFICE:	PHONE: +91 9971613570

COMPANY LIMITED	ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 10.10.2023 TO 09.10.2026 VIDE LETTER DATED 02.11.2023	N-BLOCK, 1ST FLOOR, BOMBAY LIFE BUILDING, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001	EMAIL: abhisheknanda_lawyer@yahoo.co.in
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY(K.B.UPADHYAY) ----- MR. SWETANK SHANTANU & MR. PRATAP SHANKAR [EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]	CHAMBER: 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 RESIDENCE: H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092 ----- 'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014	PH:23070061(CHAMBER) PH: 65476220(RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in -----
NATIONAL COUNCIL FOR EDUCATION	M/S SIKRI & CO.ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH, NEW DELHI-110 065	
	MR. ARJUN HARKAULI, "STANDING COUNSEL"	CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.	MOB: 09818072418
	MS. MONIKA ARORA "STANDING COUNSEL"		

(LETTER DATED 16.11.2016)	----- - MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"	-----	-----
	MR. NEERAJ CHAUDHARI, ADV "STANDING COUNSEL" (LETTER DATED 21.09.2020)	OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024	PH: 91-11-24334362
INDIAN OIL CORPORATION (CORPORATE OFFICE), REFINERIES & PIPELINES DIVISIONS ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	MR. AMIT MEHARIA AND MEHARIA & COMPANY, SOLICITORS & ADOVOCATES (LETTER DATED 15.09.2025)	6A, BLOCK-Q, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI- 110014.	Mobile: 9830079467 9953005411 9818270870 9599472094 Email: delhi@mcolegals.co.in amit.m@mcolegals.co.in
	M/S KOURA & CO. ----- MR. M.M. KALRA	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NO. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065 ----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI	PHONE: 2338 1487 011-41827851/ 42603267 MOBILE: 981003778/ 9650610540 EMAIL: admin@kouraco.com koura@kouraco.com ----- PHONE 55265342(0), 22754791(R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c

(LETTER DATED 05.03.2018)	----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES ----- RAJIV SHUKLA, ADV (NOMINATED COUNSEL) ----- "LETTER DATED 22.10.2020"	----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301 ----- JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013	om ----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in ----- PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY ----- M/S BHASIN & CO.	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003 ----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024, 23322601, 23326 968

	----- M/S NATH & ASSOC.	----- 238/1 KAILASH HILLS	----- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6 TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in
INDIAN OVERSEAS BANK	MR. CHANDRA PRAKASH, ADV STANDING COUNSEL LETTER DATED 04.01.2024	20 A LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	PHONE:23385275,23381727 23386914 FAX: 23385245 MOBILE: 9810834624 EMAIL: cpadv79@gmail.com
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDRAPRASTHA GAS LIMITED (A JOINT VENTURE OF GAIL, BPCL & GOVT. OF NCT OF DELHI)	MRS. PURNIMA MAHESHWARI, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: 111, JOR BAGH, NEW DELHI-110003	MOBILE: 9810153018, EMAIL: advpurnima111@gmail.com
	MR. KAPIL SANKHLA, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 354, LAWYERS' CHAMBERS(OLD BLOCK), DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: N-252, SECOND FLOOR, GREATER KAILASH PART ONE, NEW DELHI-110048.	MOBILE: 9810901009, EMAIL: litigation@sankhla.in , kapil@sankhla.in
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com

	----- 2. MR. SANJAY KATYAL	NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	----- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14,KAUSHAMBI, GHAZIABAD- 201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.co m
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIAN COUNCIL OF AGRICULTURAL RESEARCH	MR. V. SENTHIL KUMAR, ADVOCATE EMPANELMENT AS ADVOCATE ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS FROM 01.12.2022 TO 30.11.2024 VIDE LETTER DATED 09.11.2022 LETTER DATED 27.01.2023	18, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI	MOBILE: 8130416389 9868375873 EMAIL: senthiljuris@gmail.com
INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED(IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI- 110016	MOB:- 9899040660 EMAIL.- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 TH FLOOR, NILGIRI APARTMENT,9, BARAKHAMB ROAD, NEW DELHI-110001	

ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 OFFICE ADDRESS: BHALLA & BHALLA(LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
	PAREKH & CO. (MR. SAMEER PAREKH, ADVOCATE) ADVOCATE ON RECORD LETTER DATED 02.11.2023	PAREKH CHAMBERS 30, SCHOOL LANE, BENGALI MARKET, NEW DELHI-110 001, INDIA	TEL: 41526601, 23311282 FAX: 23311951, 23318315 EMAIL: parekhco@parekhco.com
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA,ADV	THE CHAMBERS OF LAW,D-26, SOUTH EXTENSION PART-II, NEW DELHI- 110049	TEL:011-41656144 011- 41613200,46040800 MOB: 9811032151 EMAIL: anupam@tcl- india.net
	MR. AMISH TANDON, ADVOCATE ENROLL. NO. D/1106/2009 LETTER DATED 12.11.2025	ADDRESS: D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	CONTACT NO. 9899977720 EMAIL: amish@innovatuslaw.in
IFCI LIMITED (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE	CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI- 110060	MOB:+91-9899777772 TEL:011-49059105 EMAIL:nitindahiya@gmail.com
	MR. R.P. AGRAWAL,ADVOCATE	R.P. AGRAWAL & CO., ADVOCATES	PHONE: 011-41823688/99

	(LETTER DT. 20.08.2019)	C-43, LGF, JANGPURA EXT., NEW DELHI-110014	MOB: 9312236537 EMAIL: office@rpalaw.org
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u> MR. SIDHARTHA BARUA, ADV [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, STANDING COUNSEL LETTER DATED 19.10.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MR. KRISHAN KUMAR, ADVOCATE (ENROL. NO. D/456/1996(R)) STANDING COUNSEL LETTER DATED 15.05.2025	B-233, LGF, GK-I, NEW DELHI-110048	MOBILE: 9910577700 EMAIL: krishenkumar@gmail.com
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 04.09.2023	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
INDIAN BANK (ALLAHABAD)	HARSHIT JAIN, ADVOCATE	ADDRESS: -	MOB: 9899113806

"LETTER DATED: - 24.08.2020"	"NOMINATED/STANDING COUNSEL" "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE)	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA, ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES(IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067	MR. VASANTH R, ADVOCATE, SENIOR STANDING LEGAL COUNSEL (SOLELY AND EXCLUSIVELY AUTHORIZED BY THE COMPETENT AUTHORITY TO ACCEPT ADVANCE SERVICE OF WRIT, WRIT APPEAL, LPA,	6307, SECTOR-C, POCKET 6, VASANT KUNJ, NEW DELHI-110070	EMAIL: vasanth@trinitychambers.in MOBILE: 9873122974

	SUIT, OTHER APPEAL OR PROCEEDINGS IN RELATION TO JAWAHARLAL NEHRU UNIVERSITY AND ITS OFFICERS SHOULD BE EFFECTED TO THE OFFICE OF SH. VASANTH R., SENIOR STANDING LEGAL COUNSEL, JNU AT vasanth@trinitychambers.in) (FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 22.04.2025)		
JAMIA MILLIA ISLAMIA UNIVERSITY NOTE: THE SERVICE OF PETITIONS MAY EFFECTED UPON THE DESIGNATED COUNSEL REPRESENTING JAMIA MLLIA ISLAMIA.	MR. PRITISH SABHARWAL, ADV D-2657/2018, STANDING COUNSEL LETTER DATED 25.06.2025	S-432, GREATER KAILASH-I, NEW DELHI-110048 CHAMBER NO. 311, LAWYERS CHAMBER BLOCK-3, DELHI HIGH COURT	EMAIL: pritishsabharwal1@gmail.com psadvocates77@gmail.com MOBILE: 9871878690 9810264114
	MR. KISLAYA MISHRA, ADV D-5034/21018 ADDITIONAL STANDING COUNSEL LETTER DATED 25.06.2025	ADDRESS: GROUND FLOOR, PLOT NO. D-5, LOGIX INFOTECH PARK, SEC 59, NOIDA - 201301 CHAMBER NO. 487, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001	MOBILE: 9654968449 EMAIL: officeofadvkkmishra@gmail.com
JAMIA HAMDARD (DEEMED TO BE UNIVERSITY)	DR. SWAROOP GEORGE, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 05.09.2023"	ADDRESS: T-15, GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: 9871144284, EMAIL ID: swaroopgeorge@outlook.com
JOINT ENTRANCE EXAMINATION	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW	MOB.:9810412737

(ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI		DELHI -110003	E-MAIL : ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL : ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDIANA INSTITUTE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL : ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDIANA INSTITUTE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL : ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED 2022	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)-2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

LETTER DATED. APRIL 23, 2019			
JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED:08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)	MR. ARJUN MITRA, ADVOCATE, "NONMINATED COUNSEL", IIT(JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI -781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED, 2023 LETTER DATED 08.05.2023	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT SEAT ALLOCATION AUTHORITY(JoSAA) 2023 JOINT ENTRANCE EXAMINATION (ADVANCED)-2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI-781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, "LETTER DATED 06.07.2023"	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)-2025 INDIAN INSTITUTE OF TECHNOLOGY KANPUR 208016	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, "LETTER DATED 25.05.2025"	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	

JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA		MOB: 9810019293 EMAIL: basaxena@swarupco.com
	2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019294 TEL: 91(11)29221435, 29225875, 29227534/35 FAX: 91(11)29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 E-Mail: rajappa1960@yahoo.com advocaterajappa@gmail.com
	MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL'	540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	
	MS. ANJANI AIYAGARI ADVOCATE	64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019	
	MR. K.M. SINGH 'EMPANELLED STANDING	G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI	

	COUNSEL '		
	MR. ASHOK KUMAR SHARMA 'COUNSEL '	CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054	
	MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL "INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"	239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301	
	MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL, "FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"	1ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001	
KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)	MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL '	SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM
KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD, DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107
KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)	1. MR. SANJAY GUPTA, ADVOCATE	CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW	MOB: +91 9811152920 PH: +91 11 46175500

	SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	EMAIL: sanjay_gupta@sngpartner s.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartner s.in ----- MOB: 9811054052 PH: +91 11 46175500 EMAIL: ajay_monga@sngpartners. in
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA) ----- 2. M/S G.D. GOEL & CO. ADVOCATES	E-83, GREATER KAILASH-II, N. DELHI-110048 ----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	MOB.9560193341 email.smisra65@hotmail. com ----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	

	MR. VIVEK SAHARYA		
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalInco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID(CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250,LAWYER'S CHAMBER,DELHI HIGH COURT,NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA-BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com
LALIT KALA AKADEMI NATIONAL ACADEMY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE,GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)	MR. UMESH SHARMA,ADVOCATE	112,NEW DELHI HOUSE BARA KHAMBA ROAD,NEW DELHI-110001	MOB: 9868235388 PH: 23355388 EMAIL: legalhelplineindia@gmail.com
LOKPAL OF INDIA	EMAIL ID: ds-legal@lokpal.gov.in "LETTER DATED 07.12.2023"		
NATIONAL MEDICAL COMMISSION	SH. T. SINGHDEV, ADVOCATE STANDING COUNSEL	ADDRESS: J-1, BASEMENT, LAJPAT NAGAR 3, NEAR GURUDWARA	CONTACT: 9999012345 EMAIL: officesinghdev@gmail.co

	LETTER DATED: 17.09.2019	DELHI-110092	
	MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL LETTER DATED 10.11.2022	ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER, OLD BLOCK, DELHI HIGH COURT	MOBILE NO.: 9810794902 EMAIL: OM_PRKASHMV@YAHOO.CO.IN
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014	TEL:01124371038 /1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
NATIONAL FINANCIAL REPORTING AUTHORITY	MR. ZOHEB HOSSAIN, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.04.2023	OFFICE ADDRESS: R-47, II FLOOR, GREATER KAILASH PART 1, NEW DELHI-110 048	PHONE: +91 9999711099 EMAIL: hossainzoheb@gmail.com officezhossain@gmail.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL)	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvoca te@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995

	----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068	
	MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	J-150, SECTOR 41, NOIDA, UP- 201301	MOB: 9871431988
	MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	D-91, KAMLA NAGAR, DELHI-110007	MOB: 9717701768
	MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034	MOB: 9810033139 9910033139
	MS. ANJU GUPTA [SENIOR PANEL COUNSEL]	DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034	MOB: 9654169406
LETTER/ORDER DT. 04.05.2016			

-----	(ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]		
	MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81	MOB: 9953877332
	MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	B-16/G-2, DILSHAD GARDEN, DELHI- 95	MOB: 9810073395
	MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92	MOB: 9899393940
	MR. S.D. WINDLESH [SENIOR PANEL COUNSEL]	C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053	MOB.: 9811169203

(LETTER DT. 01.06.2016)	(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)		
(LETTER DT. 30.12.2016)	MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001	MOB.: 9990423291 9990621394 EMAIL: adv.nitinsingh@yahoo.com
(LETTER DT. 24.01.2017)	MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	BUILDING NO. 3, BIRBAL ROAD, 2 ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOB.: 9810773017 PH.: 011-43541043 E-MAIL: office@vinoddiwakar.com
(LETTER DT. 30.01.2017)	MR. MANU CHATURVEDI (GOVT. PLEADER) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB. : 7838904738 E-MAIL: manuchaturvedi@gmail.com
	MR. SANJAY KUMAR, ADVOCATE	H.NO. 10/12 PANT NAGAR, JANG	MOB.: 9654417067

	(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).		i@gmail.com
----- ORDER DT. 01.12.2017	MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	75-76, UPPAR 1 ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI-92.	MOB:9818667963 Email: amritaprakash79@gmail.com
----- ORDER DT.21.12.2017	MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	MOB: 9999592754 EMAIL: girishkosaraju@gmail.com
	MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)	A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9810255558 EMAIL: ashim.sood@asood.in

	(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)		
----- ORDER DT. 26.12.2017	MR.MAHENDER KUMAR BHARDWAJ, ADV (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032	MOB: 9899393940 TEL:011-22385563 EMAIL:justice4allg308@g mai.com
(ORDER DT. 21.03.2018)	BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.		
	MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	A-71, NEW FRIENDS COLONY, NEW DELHI-110025	MOB:9958325533 EMAIL: mail@jayantbhatt.com
-----	MR. SIDHANT KUMAR (GOVERNMENT PLEADER)		

{ORDER DT. 19.11.2018} -----	(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).		
(ORDER DT. 01.11.2018)	MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049	MOB: 98182551304 EMAIL: rijuluppal@gmail.com
----- LETTER DATED 28.02.2019	SHRI MOHIT KAPOOR, ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELHI-110008	MOB:- 9999927207 <u>TEL:011-40153799</u> EMAIL: <u>kapoormohit259@yahoo.co</u> <u>m</u>
	SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT	CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT,	MOB:- 9811125100 <u>TEL:- 011-42546565</u> EMAIL:- <u>asheesh@ajlc.in</u>

MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA [23.11.2006]	STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.	SHER SHAH RAOD, NEW DELHI-110503	
	MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,	CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001. OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.	PH: 23381047, 23387139 PH: 22756360, 22753048 FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.co m
	<u>SENIOR PANEL COUNSEL</u> MR. ADIT KHORANA, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DT: 25 th SEP, 2020"	B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092	MOB: 9999890679 EMAIL: Khorana.adit@gmail.com
	<u>SENIOR PANEL COUNSEL</u> MR. SUGHOSH SUBRAMANYAM, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF		MOB: 9483401896 EMAIL: sughosh.sn@yahoo.com

RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

“LETTER DT:25th SEP, 2020”

**CENTRAL GOVT. STANDING
COUNSEL**

SHRI APOORV KURUP, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

“LETTER DT: 21st AUG, 2020”

A2/141, LOWER GROUND FLOOR,
SAFDARJUNG ENCLAVE,
NEW DELHI-110029

MOB: 8800185864
TEL: 011-41733001-02-03
EMAIL:
office@akurup.com

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

“LETTER DATED: 07.10.2020”

OFFICE:
A-8(LGF), FRIENDS COLONY(EAST),
NEW DELHI-110006

MOB: 9910291290
9650081421
EMAIL:
[abhishek.lexicons@gmail
.com](mailto:abhishek.lexicons@gmail.com)

<u>SENIOR PANEL COUNSEL</u> MR. ALOK SINGH, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DATED: 07.10.2020"	H. NO. 997, NITI KHAND-I, INDIRAPURAM, GHAZIABAD, UP-201010	MOB: 9910884802 TEL: 011-49875610 EMAIL: alok_singh@rediffmail.com
<u>SENIOR PANEL COUNSEL</u> MR. SANDEEP BAJAJ, ADV FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS. "LETTER DATED: 07.10.2020"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com
<u>SENIOR PANEL COUNSEL</u> MR. ADITYA DEWAN, ADVOCATE FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION)	C-504, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com

	FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.		
	"LETTER DATED: 18.12.2020"		
MUNICIPAL CORPORATION OF DELHI EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC. EMAIL: clomcdhq@gmail.com OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT(HQ) E-1 BLOCK, 17 TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002 <u>"LETTER DATED 26.05.2022"</u> ----- NOTE: MR. AJJAY ARRORA, STANDING COUNSEL,MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD	1. MR. SANJEEV SABHARWAL (09.02.2012)	RESIDENCE-CUM-OFFICE S-432, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: 430-31, DELHI HIGH COURT NEW DELHI-110003	PH:46567338, 29239458 MOB: 9810031680, 9910106949 PH: 23388843 E-MAIL: SOLICITOR6@GMAIL.COM
	2. MR. O.P. SAXENA,	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PH: 23386446 M-98-100-12444
	3. MR. ANOOP BAGAI,	491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003	TEL: 233884585 (CHAMBER) 9811062064, 9873309991
	4. MR. AJAY ARORA	CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING,TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE: 23388843 PHONE: 26964610
	5. MR.SHIVINDER CHOPRA	CHAMBER: 430,LAWYER'CHAMBER BLOCK NO.1HIGH COURT OF DELHI,NEW DELHI. OFFICE:3,UDAY PARK, AUGUST KRANTI MARG,	EMAIL: shivinder_chopra@rediffmail.com MOBILE NO. 9811479297

MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD. VIDE LETTER DATED 29.06.2022 MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022 NOTE: THE FOLLOWING COUNSELS ARE NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE MR. JUSTICE GAURANG KANTH IN REGULAR MATTERS: 1. MR. KUSH SHARMA 2. MS. AKANSHA KAUL 3. MR. VIPUL GANDA 4. MR. KARAN SHARMA 5. MR. GAURAV SHARMA 6. MS. JANIKA MOHAN "LETTER DATED 08.08.2022" -----		NEW DELHI	
	6. DR. RAJENDER KUMAR RAWAT, ADVOCATE STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 18.04.2023"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com
	7. MR. UMAKANT MISHRA, ADV ADDL. STANDING COUNSEL "VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 20.11.2023"	OFFICE ADDRESS: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092	MOBILE: 9871595014 EMAIL: advocateumakantmishra@yahoo.com
	8. MR. DHAN MOHAN, ADV. STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 09.01.2024"	CHAMBER NO. 395, BLOCK-II, DELHI HIGH COURT, NEW DELHI OFFICE AT: 45-D/CA, SHALIMAR BAGH, NEW DELHI-110088	MOBILE: 9811180987 EMAIL: ghanmohandhc@gmail.com
	9. MR. HIREIN SHARMA, ADVOCATE STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 30.01.2024"	CHAMBER NO. 394, BLOCK-II, DELHI HIGH COURT CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9811367166 EMAIL: hireinsharmaadvocate@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 29.10.2025	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MR. ADITYA CHANDRA, ADVOCATE	OFFICE ADDRESS: K-17, GROUND FLOOR, JANGPURA EXTENSION,	MOBILE: 9717444444 EMAIL: advocateadityachandra@g

NOTE: SHRI VIKAS CHOPRA, ADVOCATE, STANDING COUNSEL, MCD(MOBILE: 9212036118 AND EMAIL: vikaschopraadvocate@gmail.com HAS BEEN APPOINTED TO ACCEPT NOTICES IN DIVISION BENCH-I AND DIVISION BENCH-II OF THIS HON'BLE COURT ON BEHALF OF MCD VIDE LETTER DATED 24.05.2023.	ENRO NO. 3182/2012 STANDING COUNSEL FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 17.02.2025	NEW DELHI-110014	mail.com
	DR. DIVYA SWAMY, ADVOCATE SUPREME COURT OF INDIA STANDING COUNSEL LETTER DATED 06.05.2025 VALID FOR ONE YEAR	LGF, A-131, SECTOR-46, NOIDA, U.P.-201301	MOB: 8860050449 EMAIL: divyaswamy90@gmail.com
	MR. M S OBEROI, ADVOCATE, STANDING COUNSEL, LETTER DATED 09.07.2025 VALID FOR ONE YEAR	CHAMBER 505, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI-110003	EMAIL: 505chamber@gmail.com , MOBILE: 9811551525
	MS. DEEPIKA KUMARI, ADVOCATE PANEL ADVOCATE VALID FOR ONE YEAR VIDE LETTER DATED 28.03.2025	CHAMBER NO. 493, BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOBILE: 7042840681 EMAIL: deepikatiwary44@gmail.com
	MR. PARMINDER SINGH, ADVOCATE STANDING COUNSEL VALID FOR ONE YEAR VIDE LETTER DATED 04.06.2025	ADDRESS: D-10A, KALINDI COLONY, DELHI-110065	MOBILE: 7042261567 EMAIL: parmindersingh.legal@gmail.com
	MR. UMAKANT MISHRA, ADVOCATE, STANDING COUNSEL VALID FOR ONE YEAR VIDE LETTER DATED 19.08.2025	ADDRESS: 430, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092	MOBILE: 9871595014 EMAIL: advocateumakantmishra@yahoo.com

MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL LETTER DATED 08.08.2024		MOBILE: 9810082847 EMAIL: ankurchhibber@gmail.com
MAHAYOGI GURU GORAKHNATH AYUSH UNIVERSITY, BHATAHAT, GORAKHPUR, UTTAR PRADESH	MR. SARVAN KUMAR, ADVOCATE LEGAL COUNSEL LETTER DATED 21.05.2024	CH-459, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 9810763691 EMAIL: advocatesarvan@gmail.com
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MEERUT DEVELOPMENT AUTHORITY, MEERUT	MR. RACHIT MITTAL, ADVOCATE [ENRL. NO. D/1041/2011] STANDING COUNSEL "LETTER DATED 11.01.2023"	OFFICE: RM LAW CHAMBERS, MZ-24 & 25, ANSAL FORTUNE ARCADE, SECTOR 18, NOIDA- 201 301, U.P.	EMAIL: office@rmlawchambers.in rachit@rmlawchambers.in MOBILE: +91 9873997047
DELHI PUBLIC LIBRARY, MINISTRY OF CULTURE, GOVERNMENT OF INDIA	SHRI YUDHISHTER SHARMA, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	BE-12, DDA FLATS, MUNIRKA, NEW DELHI-110067	MOBILE: 8860193372, 011-26188167 EMAIL: yudhishtersharmaa55@gmail.com , yudhishteroct@gmail.com
	SHRI YASHPAL SINGH, RETAINER COUNSEL	H-1495(BASEMENT), CHITTARANJAN PARK,	MOBILE: 9810220380, EMAIL:

	(NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	NEW DELHI-110019	eklawya.advocates@gmail.com
	SHRI R.D. VATS, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	668, LAWYERS CHAMEBRS, WESTERN WING, TIS HAZARI, NEW DELHI-110054	MOBILE: 9354215137, EMAIL: vatsrd@gmail.com
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) GOVERNMENT OF INDIA	MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022] MR. ANUPAM S. SHARMA, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	
	MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA	FOR PROSECUTION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI	

(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)	(SPECIAL PUBLIC PROSECUTOR)	SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE(2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.	
MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS	ADDITIONAL SOLICITOR GENERAL FOR INDIA IN THE HON'BLE SUPREME COURT OF INDIA 1. SHRI. S. DWARKANATH, SENIOR ADVOATE 2. MS. ARCHANA PATHAK DAVE, SENIOR ADVOCATE 3. SHRI. S.D. SANJAY, SENIOR ADVOCATE 4. SHRI. BRIJENDER CHAHAR, SENIOR ADVOCATE 5. SHRI RAJKUMAR BHASKAR THAKARE (RAJA THAKARE), SENIOR ADVOCATE 6. SHRI RAGHAVENDRA P. SHANKAR, ADVOCATE FOR A PERIOD OF THREE YEARS WITH EFFECT FROM 10TH SEPTEMBER, 2024 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE NOTIFICATION F.NO. J-11013/4/2024-JUDICIAL.		
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL) (LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. <u>JUNIOR STANDING COUNSELS</u> 1. MR. SAMEER JAIN		

TILL 08.06.2019)	2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA		
MAGMA FINCORP LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com
MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL LETTER DATED 12.04.2022	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com
NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING(NCERT)	1. MR. MANISH KUMAR SARAN, ADVOCATE STANDING COUNSEL LETTER DATED 02/04.09.2025	D-418, ADDITIONAL CHAMBERS BLOCK, SUPREME COURT, NEW DELHI-110001	MOB:9891643652 EMAIL: saranmanishkumar@gmail.com
	2. MR. ASHOK KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 02/04.09.2025	J-15, LEVEL-III, KIRTI NAGAR, NEW DELHI-110015	MOBILE: 9810011826 EMAIL: ashok1166@yahoo.com
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT	-----

		NEW DELHI	
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	DELHI HIGH COURT, NEW DELHI ----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	TELE-FAX: 011-42486199 MOB; 9868111799.
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946
NAVODAYA VIDYALAYA SAMITI, (AN AUTONOMOUS ORGANIZATION UNDER MINISTRY OF EDUCATION) GOVERNMENT OF INDIA	MR. ASHOK KUMAR PODDAR, ADVOCATE (FOR THE MATTERS WHERE NVS ONLY A PARTY) "PANEL COUNSEL"	OFFICE: B-29, KENDRIYA VIHAR, SECTOR-51, NOIDA	EMAIL: ashokpoddar62@gmail.com Phone: 0120-3640685 Mobile: 9999916638
ADDRESS FOR SERVICE OF ADVANCE NOTICES/NOTICES/COPY OF WPs/ REJOINDERS ETC IN THE COURT CASES/MATTERS FILED AGAINST NVS/UOI:	LETTER DATED 28.08.2023		
THE COMMISSIONER, NAVODAYA VIDYALAYA SAMITI, INSTITUTIONAL AREA, B-15, SECTOR-62, NOIDA, G.B. NAGAR(UP)	MR. JASWINDER SINGH, ADVOCATE SENIOR PANEL COUNSEL (NVS & UOI (MATTERS PERTAINING TO MINISTRY OF EDUCATION) "PANEL COUNSEL"	C-3/18, SDA (HAUJ KHAS) NEW DELHI-6	EMAIL: jaswinder.phull@gmail.com MOBILE: 9811232066
EMAIL: commissioner.nvs@gov.in dcpers.nvs@gov.in nvslegal@gmail.com			
PHONE NO.: 0120-2975753,	LETTER DATED 28.08.2023		

0120-2405968, 69, 70, 71, 72, 73			
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET, NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in
NATIONAL COUNCIL FOR TEACHER EDUCATION[NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY(LEGAL) OF NCTE(HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB: 9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB: 9810246300

	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB:9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078
	MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB:9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB:9810916537
	MR.ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB:9818610321
	MR.SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB:8800152500
	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
NATIONAL COUNCIL FOR TEACHER EDUCATION	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL.STANDING COUNSEL)	CHAMBER :419, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA, ADV	OFFICE:	PHONE: 9910401230

	"STANDING COUNSEL" "LETTER DATED: 14.10.2020"	A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL Madanrahul8@gmail.com
	MR. MOHINDER J.S. RUPAL, ADVOCATE STANDING COUNSEL LETTER DATED 17.07.2025 FOR A PERIOD OF ONE YEAR	212 A, BLOCK III, LAWYERS CHAMBER, DELHI HIGH COURT-110003 A9A FRIENDS COLONY EAST, NEW DELHI-110065	MOB: 9811316090 9811151216 EMAIL: rupalandrupal@gmail.com
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-382, FIRST FLOOR, A BLOCK, DEFENCE COLONY, NEW DELHI-110024	TEL: 41563402 MOB: 8527585997 EMAIL: advskoffice@gmail.com
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-138, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
	MR. ANKUR MITTAL, ADVOCATE MITAL & MITAL ADVOCATES STANDING/NOMINATED COUNSEL LETTER DATED 29.07.2024	OFFICE: C-347, 1ST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810506223 8377974055 (MR. ABHAY GUPTA, ADV.) EMAIL: ankurmittallawyer@gmail.com ankur@mitalandmital.com abhay@mitalandmital.com
	MR. KARTIKEY YADAV, ADVOCATE STANDING/NOMINATED COUNSEL	E-86, LGF, EAST OF KAILASH, NEW DELHI-110065	MOBILE: 9999996019 EMAIL: ventuslegal.office@gmail.com

	"LETTER DATED 26.06.2024"		
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE LETTER DATED 31.01.2022	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
	MR. AVIRAL SAXENA, ADVOCATE "ON THE PANEL OF ADVOCATE" LETTER DATED 13.06.2023	CHAMBER: 35, R.K. GARG BLOCK, SUPREME COURT NEW DELHI-110001 OFFICE: A-317, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: +91 9990589126 TEL: 011 47010730 EMAIL: Chamber.aviralsaxena@gmail.com Adv.aviral@yahoo.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY (FORMERLY NETAJI SUBHAS INSTITUTE OF TECHNOLOGY)	MS. AVNISH AHLAWAT, ADVOCATE STANDING COUNSEL	243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: PLOT NO. 66, THE HUB, OKHLA PHASE III,	MOBILE : 9810134741 EMAIL: avnishahlawat@yahoo.com

	LETTER DATED 13.08.2025	OKHLA INDUSTRIAL AREA, NEW DELHI-110020	
	MR. RAHUL SHARMA, ADVOCATE ADDITIONAL STANDING COUNSEL LETTER DATED 13.08.2025	163, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811555971 EMAIL: dutttnsharma@gmail.com
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	

	LETTER DATED 15.04.2021		
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	
	LETTER DATED 15.04.2021		
	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
	LETTER DATED 15.04.2021		
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011-26929793, 26929795; FAX: 011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com

NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.co m
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. SANJAY VASHISHTHA, ADV "STANDING COUNSEL" LETTER DATED 11.03.2023	ADDRESS: J-3/284, ALAKHNANDA, NEW DELHI	MOBILE: +91 9999753811 LANDLINE: 011-40519551 E-MAIL:- s.vashishtha@oxfordalumni.org
NEW DELHI MUNICIPAL COUNCIL (NDMC) E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com [LETTER DTD 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
(LETTER DTD 20.07.2017)	MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com
LETTER DTD 06.06.2018	MR. SUNDER KHATRI, ADV STANDING COUNSEL (TILL FURTHER ORDERS)	GF-124 & 113, WORLD TRADE CENTRE BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9810187449 Tel: 011- 43520440, 43570827 EMAIL: inso.sunderkhatr@gmail.com

			.com Shyamrattan2008@gmail.c om
	MS. ZUBEDA BEGUM, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF ONE YEAR W.E.F. 01.11.2023 TO 31.10.2024 OR TILL FURTHER ORDER VIDE LETTER DATED 03.11.2023"	421, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	TEL: 23387169 MOBILE: 9868119078 EMAIL: zubedabegumadv@gmail.co m
	MR. RAKESH KUMAR DHAWAN, ADVOCATE STANDING COUNSEL LETTER DATED 12.12.2023	CHAMBER NO. 609, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003 F-1179, C.R. PARK, LOWER GROUND FLOOR, NEW DELHI-110019	MOBILE: 9899775330
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE LETTER DATED 09.12.2021	R/o, HOUSE NO. 4, SECOND FLOOR,CENTRAL LANE BANGALI MARKET, NEW DELHI	
NATIONAL COMMISSION FOR ALLIED & HEALTHCARE PROFESSIONS	1. SHRI SATISH KUMAR, ADVOCATE 2. SHRI CHANDRASHEKHAR A. CHAKALABBI, ADVOCATE 3. SMT. ARUNIMA DWIVEDI, ADVOCATE		

	EMPANELLED AS ADVOCATES/ COUNSELS VIDE LETTER DATED 30.04.2025		
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 OFF.: B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL: sarfarazadv@yahoo.co.in
NATIONAL COUNCIL FOR VOCATIONAL EDUCATION & TRAINING (NCVT), MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP, GOVERNMENT OF INDIA	MS. MONIKA ARORA, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	B-100, BASEMENT SHIVALIK, MALVIYA NAGAR, DELHI-110017	MOBILE: 9810246300, EMAIL: OFFICEADVMONIKA@GMAIL.COM
	MR. AVINASH SINGH, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	303 CK DAFTARY BLOCK, LAWYER CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 8851647069, EMAIL: AVNISH05@GMAIL.COM , ADVAVNISHSINGH@YAHOO.IN
	MR. VIPIN KUMAR, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	116, OLD CHAMBER BLOCK, PATIALA HOUSE COURT, NEW DELHI	MOBILE: 9718433130, EMAIL: ADVVIPINSINGH@GMAIL.COM
	MS. ANUSHKAA ARORA, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	ABA LAW OFFICE, HOUSE NO. 9/52, LGF, VIKRAM VIHAR, LAJPAT NAGAR- IV, DELHI-110024,	MOBILE: 9871999212, EMAIL: LEGAL@ABALAWOFFICE.IN

MS. SARIKA SINGH, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	OFFICE-62, SF, HEMKUNT COLONY, GREATER KAILASH-1, NEW DELHI-110048,	MOBILE: 9971556985, EMAIL: SARIKASINGH.ADV@GMAIL.COM
MR. KSHITIJ CHHABRA, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	L-17, BASEMENT FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE: 9873300070, EMAIL: KSHITIJCHHABRA.KC57@GMAIL.COM
MR. JAI PRAKASH, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	40, GF HANUMAN LAN, CANNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9990679784, EMAIL: JAIPRAKASH.CGC@GMAIL.COM
MR. MOHAN SHYAM, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	C2D/29C, JANAKPURI, NEW DELHI-110058	MOBILE: 9372249197, 9911110931, EMAIL: ADVMOHAN.DELHI@GMAIL.COM
MR. ABHISHEK RAJ, ADVOCATE EMPANELLED AS LEGAL COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025	CHAMBER NO. 575, PATIALA HOUSE COURT, DELHI-110001	MOBILE: 8505801857, EMAIL: ADVABHISHEKRAJ2020@GMAIL.COM
MR. CHANDRASHEKHAR A. CHAKALABI, ADVOCATE EMPANELLED AS LEGAL	43, PRITHVIRAJ ROAD, ATLANTIS, SECOND FLOOR, NEW DELHI-110011	MOBILE: 9711772814, EMAIL: CHANDRASHEKHAR@DLA.NET.IN

	COUNSEL FOR 2 YEARS W.E.F. 10.10.2025 VIDE LETTER DATED 10.10.2025		
NATIONAL CAPITAL REGION TRANSPORT CORPORATION	MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]	RES./OFFICE: A-53, ASHOK VIHAR, PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9810643553 PH: 27302553, 27303553 E-MAIL: rajeshlawyer@yahoo.co.in rajeshlawyer53@gmail.com
NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT EMAIL ID FOR FORWARDING ANY APPLICATION FILED BEFORE THIS COURT: LEGDZU-NCB@GOV.IN "VIDE LETTER DATED 24.05.2024"	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No.(CHAMBER): 011-23387139 TEL.No.(OFFICE): 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co.in
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS, ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE	132, SUNDER NAGAR, NEW DELHI-110003	

	LETTER DATED 25.07.2022		
NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422
NTPC BHEL POWER PROJECTS PRICATE LIMITED	MR. ANIL KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 25.06.2025	CHAMBER ADDRESS: 21, LAWYERS CHABMER, BLOCK-I, DELHI HIGH COURT, NEW DLEHI-110003 RESIDENCE: FLAT NO. 185, SAMRAT APARTMENTS, VASUNDHARA ENCALVE, NEW DLEHI-110094	MOBILE: 9968549099 EMAIL: advocateanilkjha5@gmail.com anilprem2004@yahoo.co.in
NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS) GOVERNMENT OF INDIA		ADDRESS: GATE NO. 3A, GROUND FLOOR, JEEVAN TARA BUILDING, PARLIAMENT STREET, NEAR PATEL CHOWK METRO STATION, NEW DELHI-110001	PHONE: 011-23340277 23340506 23340280 EMAIL: nests-tribal@tribal.gov.in
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED ==(NHIDCL)==	MS. RUCHIRA GUPTA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-31, JUNG PURA EXTENSION BASEMENT	MOB: 9810350333, EMAIL: ruchira@chambersofrg.com
NOTE:	MR. ABHINAV MUKHERJI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: D-85, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB: 9818144136, EMAIL: abhinavmukerji@gmail.com
ALL THE COMMUNICATIONS i.e., WRIT PETITION, NOTICES, SUMMONS ETC. RELATING TO NHIDCL SHOULD BE SENT AT THE	MR. YASHPAL RANGI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: CHAMBER NO. 751, DWARKA COURT COMPLEX, SECTOR-10, NEW DELHI-75	MOB: 9811944784, EMAIL: yashrangi73@gmail.com

EMAIL ID: legal1@nhidcl.com . "LETTER DATED 12.05.2023"	MR. PRASENJIT KESWANI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-44, SECTOR-40, NOIDA, UTTAR PRADESH-201303	MOB: 9811049118, EMAIL: prasenjit76_k@yahoo.com
	GNR LAW ASSOCIATES STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: A-1, NEETI BAGH, KHEL GAON MARG, NEW DELHI-110049	MOB: 011-23385245, EMAIL: gopalsingh1@gmail.com
	MR. DEEPAK THUKRAL, ADVOCATE STANDING COUNSEL (LETTER DATED 11.09.2025)	226, LAWYERS CHAMBERS, ADDITIONAL BUILDING COMPLEX, SUPREME COURT, NEW DELHI-110001	MOBILE NO.: 9810019539 EMAIL ID: DEEPAKTHUKRAL.LAWOFFICE@GMAIL.COM
NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA	THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE(NCST) "ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/ APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY." "LETTER DATED 26.10.2021 "		
NATIONAL COMMISSION FOR SCHEDULED CASTES(NCSC)	1. MR. THAKUR PRASAD SINGH ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	457, LAWYERS CHAMBERS, DELHI HIGH COURT,	MOB: 9971529687 EMAIL: advocateteesingh@gmail.com
	2. MR. RAHUL KASHYAP, ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	8/13, GROUND FLOOR, ROOP NAGAR, DELHI-110007	MOB: 9891009515 8178773906 EMAIL: lexpacific03@gmail.com

NATIONAL TESTING AGENCY(NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018	1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)	OFFICE: L-27, GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048 DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOB: 9899305640 9968006418 OFF. LANDLINE: 011-43290056 011-41510989 EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in
	SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL [LETTER DT: 27.08.2020]	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL' LETTER DATED: 04.03.2021	ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com
	MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010 'PANEL COUNSEL' LETTER DATED: 04.03.2021	OFFICE ADDRESS: 82, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: Seemadolo.law@gmail.com MOBILE NO. 9711234081
	MS. PANKHURI SRIVASTAVA, ADVOCATE PANEL COUNSEL LETTER DATED 27.04.2023	F-12A(LGF), KAILASH COLONY, NEW DELHI-11004	
	MR. ABHAY MANI TRIPATHI, ADVOCATE ENROL. NO. D/1198/2002 PANEL COUNSEL LETTER DATED 27.04.2023	OFFICE: A-201, DEFENCE COLONY, NEW DELHI-110049 ADDRESS: 610, EXPRESS APARTMENTS, SECTOR-4 VAISHALI, GHAZIABAD- 201010	MOBILE: 9811329325 EMAIL: mani.abhay@gmail.com
	MR. AKHIL MITTAL, ADVOCATE	CHAMBER NO. 407, BLOCK III,	TEL: 011-45660194

CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI) NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	(STANDING COUNSEL) [LETTER DATED 14.5.2020]	DELHI HIGH COURT, NEW DELHI OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009	MOB: +91-9212504099, 9891180590 E-MAIL: mittalsolicitors@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'		
ORGANISING ® COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF: FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-03 RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 25784776 FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI	SH. SIDHANT KUMAR, ADVOCATE	C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	E-MAIL:- sidhant@sidhantkumar.net
EMAIL:- ceodelhi.hgr@gmail.com	SH. RAJEEV SHARMA, ADVOCATE	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT,	E-MAIL: vakul_vinayak@hotmail.com

<u>LETTER DATED: 01.07.2020</u>		DELHI -110054	
	MS. ANJANA GOSAIN, ADVOCATE	441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	E-MAIL : anjanagosainchambers@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI,	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hikumar@vsnl.com
		87, LAWYERS CHAMBERS 2nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK			
	MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD(U.P.)	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE	B-230, BASEMENT, GREATER KAILASH-I,	OFF: 011-49404616 49403583

	"STANDING COUNSEL" "LETTER DATED 08.01.2021"	NEW DELHI-110048	(M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 07.12.2024 TO 06.12.2027 VIDE LETTER DATED 11.12.2024	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
PUNJAB NATIONAL BANK	1. SH. SANTOSH KUMAR ROUT, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 18.02.2023"	OFFICE AT: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICE AT: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	2. SH. ARUN KUMAR SHUKLA, ADVOCATE "STANDING COUNSEL" "LETTER DATED 18.02.2023"	OFFICE AT: 112, NEW DELHI HOUSE, 27, BRAKHAMBA ROAD, NEW DELHI-110001 ALSO AT: CHAMBER NO. 101, BLOCK-III, HIGH COURT BUILDING SHER SHAH SURI MARG,	CONTACT NO. 8586863313 9312400295 011-41315678 EMAIL: connect@snslegal.in Arunkumarshukla7@gmail.com

		DELHI HIGH COURT , NEW DELHI-110001	
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI- 110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	
PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY, DELHI (PFRDA)	MR. KUNAL SABHARWAL, ADVCOATE "AS ADVOCATE" LETTER DATED 24.01.2023	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
PNB HOUSING FINANCE LIMITED OFFICE: 9 TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG,	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in

NEW DELHI-110001	VIDE LETTER DATED 21.10.2021		Cso.legal@pnbhousing.com
PHARMACY COUNCIL OF INDIA (A STATUTORY BODY UNDER THE MINISTRY OF HEALTH AND FAMILY WELFARE) GOVERNMENT OF INDIA	SHRI. AJAY KUMAR SINGH, ADVOCATE (ENROLMENT NO.- D/724/2005) STANDING COUNSEL LETTER DATED 22.04.2024	OFFICE: D-21, LAJPAT NAGAR-I, NEW DELHI-110024	CONTACT NO.:9555556563, 9868909761 EMAIL: lawyerajay@gmail.com
PIRAMAL FINANCE LIMITED	1. KNM & PARTNERS, LAW OFFICES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI- 110019	PHONE: +911143115000 EMAIL: knm@knm.in
	2. ARGUS PARTNERS	OFFICE: EXPRESS BUILDING, 2 ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
	3. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI- 110019	
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MR. SANDEEP KUMAR MAHAPATRA, ADVOCATE "NOMINATED COUNSEL" IN RESPECT OF CIVIL LITIGATION AND SUCH OTHER CASES ENTRUSTED TO HIM FOR A PERIOD OF ONE YEAR W.E.F. 17.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. LETTER DATED 12.02.2025	N 145-A, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	
RAIL VIKAS NIGAM LTD.(RVNL)	MR. ANIL SETH	I-1796 B, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095

			EMAIL: office@sethlawchambers.com
RAILWAYS	1. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR- 4, VAISHALI(NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	CHAMBER: 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 1. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 OFFICE: G-81, BALI NAGAR, NEW DELHI-110015	TELEFAX: 23384876, 9811255339 MOB: 9811363511, 981156362 TELEFAX: 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011-26929793, 26929795; FAX: 011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR,	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898

		LAXMI NAGAR, DELHI-110092	
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RITES LIMITED	MR. GOVIND S. CHATURVEDI, ADVOCATE "NOMINATED COUNSEL"	OFFICE: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RESIDENCE: J-2/31, DLF PHASE-II, GURGAON, HARYANA	MOB: 9811092221 8178506260 EMAIL: gsc_dlf@yahoo.co.in
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	103, LAWYER CHAMBER(OLD), SUPREME COURT COMPOUND, NEW DELHI-110001	TEL: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com hamelparihar@gmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001	TELEPHONE NO. - +911123716565 EMAIL ADDRESS: mail@lexorbis.com
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES,ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.i n
SOCIAL MEDIA INTERMEDIARIES {THE E-MAIL ADDRESS(ES) OF SOCIAL MEDIA INTERMEDIARIES (WHO ARE REGULARLY IMPEADED IN SUITS/PETITIONS FOR PASSING OF EFFECTIVE ORDERS AND THEIR COMPLIANCES) SO THAT ADVANCE SERVICE OF PAPER-BOOK IS EFFECTED UPON THEM AND A	GOOGLE LLC		For You Tube: support-in@google.com For Google Pay: nodal-gpay@google.com
	META PLATFORMS INC.		fbgoindia@support.faceb ook.com
	WHATSAPP LLC		grievance_officer_wa@su pport.whatsapp.com
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COUNSEL IS DEPUTED AT THE HEARING}			Counsels: anushka.sharda@khaitanco.com , madhav.khosla@khaitanco.com
	X CORP.		Contact form: https://help.x.com/en/forms/report-to-grievance-officer-india
	LINKEDIN CORPORATION		Counsels: sjkumar@luthra.com , abhishekks@luthra.com
	REDDIT INC.		grievance-officer-in@reddit.com
	GODADDY.COM LLC		india_grievanceofficer@godaddy.com
REHABILITATION COUNCIL OF INDIA A STATUTORY BODY OF MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN) GOVERNMENT OF INDIA	[NOTE: ALL NOTICES/COPY OF WRIT PETITIONS/ APPLICATIONS ETC BE SENT ON THE OFFICIAL ADDRESS AND EMAIL OF THE COUNCIL] LETTER DATED 21.09.2023	ADDRESS: REHABILITATION COUNCIL OF INDIA B-22, QUTUB INSTITUTIONAL AREA, NEW DLEHI-110016	EMAIL ID: legalsecr-ci-depwd@gov.in
	MR. JAI PARKASH NAHAR, ADVOCATE & LEGAL CONSULTANT/STANDING COUNSEL (ENROL. NO. D/788/1988) LETTER DATED 21.09.2023		MOBILE: 9910354777
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12 TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
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SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
	2. RAJ K. BATRA, ADVOCATE	CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR	CHAMBER NO.367,LAWYER'S CHAMBER DELHI HIGH COURT,NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2.MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA(U.P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL		
	LETTER DATED 22.09.2022		
	MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR		
	LETTER DATED 22.09.2022		
	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR,	PHONE: 28745769,

SYNDICATE BANK		NEW DELHI-110060.	42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT, ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yahoo.com
SARVA HARYANA GRAMIN BANK	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 26.12.2024	C-3/19, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	TEL: +91-11-41005675 MOBILE: +91-9990432878 EMAIL: advskrout@yahoo.com skrllawfirms@gmail.com
STATE BANK OF INDIA	1. MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	ADDRESS: C-3/19, LGF, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI- 110016 CHAMBER NO. 175, BLOCK-II (NEW CHAMBERS BLOCK) DELHI HIGH COURT, NEW DELHI-110003	EMAIL: advskrout71@gmail.com MOBILE: 9990432878 011-41005675
	2. MR. RAJIV KAPUR, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. III-507, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	EMAIL: rajiv@rpkapur.com MOBILE: 9716076533
	3. MR. S.L. GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. S-317, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	EMAIL: sgplaqwfirm@gmail.com MOBILE: 9810858842
	4. MR YASH KOTAK, ADVOCATE (D/3306/2018), STANDING COUNSEL	D-7, SECOND FLOOR, EAST OF KAILASH, NEW DELHI-110065	MOBILE: 8527272859 EMAIL: yashkotak@kotakandassoc

	LETTER DATED 16.08.2025		tatinibasulawfirm.com
	5. MS. TATINI BASU, ADVOCATE STANDING COUNSEL LETTER DATED 16.08.2025	ADDRESS: HOUSE NO. 251, SECOND FLOOR, SECTOR 15-A, NOIDA CHAMBER NO. 475, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT	MOBILE: 9811215768 EMAIL: tatinibasu.adv@gmail.com
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(0) EMAIL: lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.: 011-23318396, 23318401 EMAIL: jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
STCI FINANCE LIMITED	ASA LEGAL SERVICES LLP NOMINATED COUNSEL LETTER DATED 17.08.2024	3, BIRBAL ROAD, GROUND & FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PHONE: +91 9311052521 +91 11 43108998, 43552440, 45661440 45662441-42, 45662446 45662449, 24327050 EMAIL: asa@asalegal.in
SCHOOL OF PLANNING & ARCHITECTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	

PARLIAMENT, EDUCATION, INDIA)	MINISTRY GOVERNMENT OF	OF	MR. SUSHANT KUMAR BHADURI, ADVOCATE	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com
			EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022		
			MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL LETTER DATED 09.07.2024		EMAIL: ankurchhibber@gmail.com Mobile: 9810082847
STATE OF JAMMU AND KASHMIR			MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsu hailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)			DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI			MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
SECURITY PAPER MILL, HOSHANGABAD, M.P. (A UNIT OF SECURITY PRINTING & MINTING CORPORATION OF INDIA LIMITED)			MR. KUNAL SABHARWAL, ADVOCATE "PANEL ADVOCATE" LETTER DATED 20.01.2022	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
SMALL FARMERS' AGRIBUSINESS CONSORTIUM, DELHI(SFAC)			MR. KUNAL SABHARWAL, ADVOCATE "ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in

	W.E.F. 01.10.2021 TO 30.09.2023."		
	LETTER DATED 28.09.2021		
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA "LETTER DATED: 11.12.2020"	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL LETTER DATED 13.07.2022	OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016	EMAIL: office@sharmachambers.com MOBILE: 9818087744 911126567734
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE, 1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER	

		BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838, 23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates.in
NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. RAKESH MITTAL, STANDING COUNSEL	D-118 DEFENCE COLONY, NEW DELHI-110024	PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080 WEBSITE: www.justlegal.co.in
	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 24.05.2020"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066 011-24602848 E-MAIL: v.n.goyal@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. SANDEEP BAJAJ, ADVOCATE "STANDING COUNSEL"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: +91-9818324703 EMAIL:

			adv.sandeepbajaj@gmail.com
STATE OF ODISHA	1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAYEE 3. MR. ARUNAV PATNAIK “EMPANNELLED ADVOCATES” “LETTER DATED 20.05.2020”		
SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	SHRI. MOHD. MOONIS ABBASI, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: 201, M.C. SETALVAD BLOCK, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9711350800, EMAIL: monisabbasi@gmail.com
	SHRI. S.S. AHLUWALIA, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: CHAMBER 495, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9650160444 EMAIL: chamber495@gmail.com
	SHRI NITIN DAHIYA, ADVOCATE NOMINATED COUNSEL	ADDRESS: B-2/155, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOBILE: 9540877772, 9899777772, EMAIL: nitindahiyaa@gmail.com

	LETTER DATED 13.01.2023		
	SHRI ADITYA PUSHKALKHANNA ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: 422-A, NEW LAWYER'S CHAMBERS, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9717123269 EMAIL: adityapushkalkhanna@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE D/170/1998 STANDING COUNSEL FOR A PERIOD 27.10.2025 TO 26.10.2026 VIDE LETTER DATED 27.10.2025	ADDRESS: C-3/19, SAFDURJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9990432878 EMAIL: advskrout71@gmail.com
STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}	MR. HARISH PANDEY	CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALVAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI	PH.9891297497
SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016			
STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)	M/S R.P. KAPUR & CO. -----	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001 OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049 -----	MOBILE: 9711161241 T/F- 011 23073360 email: T- 011 23388443, T/F- 011 23383541 T- 011 41740234/ 46529111 T/F 26561400 rajiv@rpklaw.com -----

	MR. ANIL KUMAR SANGAL ----- MR. SANJIV KAKRA	226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI ----- OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025	----- PH.: 011-24335694/ 24335440/ 64308635/ 41552928 MOB.: 9810295666 9971795136 E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com
STATE BANK OF MYSORE (LETTER DTD. 24.05.2016)	MR. JITENDRA KUMAR	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.:011- 23318396, 23318401 EMAIL: jitendrag10@yahoo.co o
STANDARD CHARTERED BANK (LETTER DTD. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049. -----	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpar tners.in ateev_mathur@sngpar tners.in

LETTER DT. 16.01.2018	----- MR. SANJEEV SAGAR(COUNSEL)	CHAMBER NO. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI <u>ALSO AT:</u> SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	----- TEL. CHAM.:011-65781948 MOB: 9811016162 9810021846 TEL.OFFICE: 4753981, 22377840, 223754 22 EMAIL: sanjivsagar@gmail.com sanjiv@sagarslawoffice.com sagarandsagar@live.com
STANDARD CHARTERED INVESTMENTS AND LOANS (INDIA) LTD. (LETTER DT. 24.07.2018)	<u>NOMINATED COUNSEL:</u> 1. MR. SANJAY GUPTA, ADV 2. MR. ATEEV MATHUR, ADV	SNG & PARTNERS CHAMBER No. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI <u>2ND ADDRESS:</u> R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049	MOB: 9811152920 9811800816 TEL: 011-46175500 EMAIL ID: Sanjay_gupta@sngpartner.s.in Ateev_mathur@sngpartner.s.in
SIEMENS FINANCIAL SERVICES PRIVATE LIMITED(SFSPL)	M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]	OFFICE: 14, TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR, ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL: jontyrageev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE NOMINTED/STANDING COUNSEL "LETTER DATED 11.02.2022"		MOBILE: 9810239071 EMAIL: officerakeshmalhotra@gmail.com
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY, 2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128, LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com

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STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI, PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
	MR. SAMEER ABHYANKAR, ADVOCATE STANDING COUNSEL LETTER DATED 24.08.2023	D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	OFFICE: 011-49402169 MOBILE: 9953328394
SANSADIYA ADHIKARI WELFARE SOCIETY		OFFICE ADDRESS: FLAT NO. A-40, SIDDHARTHA KUNJ APARTMENT, PLOT NO. 17, SECTOR- 7, DWARKA NEW DELHI-110075	
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR.SANTOSH KUMAR,ADVOCATE	OFFICE: B 34, LOWER GROUND FLOOR, NIZAMUDDHIN EAST, NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL(TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.:011-26929793, 26929795 FAX:011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015] NOTE: THE COPY OF WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO UGC MAY BE DIRECTLY FORWARDED TO THIS OFFICE THROUGH EMAIL i.e., ON legalbureauugc@gmail.com	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
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	2. SH. RAVIKESH KUMAR SINHA, ADVOCATE EMPANELLED ADVOCATE		EMAIL: ravikeshksinha@gmail.com

"LETTER DATED 31.03.2023"	"LETTER DATED 31.03.2023"		MOB:9350806823
	3. SH. ANSHUMAN SHARMA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: aslawsoffice@gmail.com MOB: 9910207302
	SH. PARMANAND GAUR, ADVOCATE, STANDING COUNSEL "FOR A PERIOD OF THREE YEARS W.E.F. 01.01.2023 VIDE LETTER DATED 28.02.2023 & 31.03.2023"	ADDRESS: CHAMBER NO. 221, C.K. DAPHTARY BLOCK SUPREME COURT OF INDIA DELHI-110001	EMAIL: parmanandgauroffice@gmail.com parmanandgaur@gmail.com MOB: 9999855715 9312242835
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	
THE INTERNATIONAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION	MR. GAGANMEET SACHDEVA, STANDING COUNSEL LETTER DATED 05.08.2024		MOBILE: 9582055425 EMAIL: gaganmeet3@gmail.com
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1.SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295
	2. MR. AMIT SHUKLA, ADV (PANEL COUNSEL GROUP-1) LETTER DATED 09.06.2025	OFFICE: D-54, SECTOR-48, NOIDA, G.B. NAGAR, U.P. 201303	EMAIL: amit.shukla@lexweb.in Mobile:9999933220 9999333220
TATA POWER DELHI DISTRIBUTION	MR. MANISH KUMAR	ADDRESS:	MOBILE: 9871102052

LTD. (FORMERLY NORTH DELHI POWER LTD.)	SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 27.08.2023	C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	EMAIL: mansri25@gmail.com Service.tpddl@gmail.com
TATA CAPITAL LIMITED (TCL) TATA CAPITAL FINANCIAL SERVICES LIMITED (TCFSL) (TATA CAPITAL FINANCIAL SERVICES LIMITED MERGED IN TATA CAPITAL LIMITED)	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA CAPITAL HOUSING FINANCE LIMITED	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 ALSO AT:- B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 ALSO AT:- B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org

TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN, ADV	CHAMBER NO.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-1 ALSO AT: B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
UNION PUBLIC SERVICE COMMISSION	MR. RAJINDER NISCHAL	CHAMBER NO.198, PATIALA HOUSE COURTS RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE: 2541 3975 AND 511 7435 PHONE 541 7165
	MR. RAVINDER AGARWAL, ADV "NODAL COUNSEL" LETTER DATED 15.02.2024	OFFICE: C-70, NIZAMUDDIN EAST, NEW DELHI-110013	EMAIL: office.advravinder@gmail.com Mobile: 9810056263
	MR. V. SENTHIL KUMAR, ADVOCATE PANEL COUNSEL FOR A PERIOD OF ONE YEAR i.e., UPTO 30.04.2016 OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 21.04.2025	18, LAWYER'S CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9868375873 EMAIL: senthiljuris@gmail.com
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED/STANDING COUNSEL" "LETTER DATED 07.04.2021"	CHAMBER NO. 212 A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003	MOB. NO. 9811151216 EMAIL: rupalmohinder@gmail.com

UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.: 22377840, 22375422, 47543981 Email: sanjivsagar@gmail.com ; sagarandsagar@live.com sanjeev@sagarslawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	OFFICE: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL' (LETTER DATED 08.06.2020)	3/1, FIRST FLOOR, STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
	MR. AMIT GUARAV SINGH	B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016	MOB:- 9818189391

	----- MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL) ----- MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)	----- 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54 ----- B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI	----- MOBILE: 09868206476 ----- ----- MOBILE:09818189391 -----
U.P. STATE BRIDGE CORPORATION LIMITED	SH. SYED MOHAMMAD KHURSHEED, ADVOCATE (ENROL. NO. D-5045/2018) AS COUNSEL FOR A PERIOD OF ONE YEAR W.E.F.25-06-2024 TO 24-06-2025 VIDE LETTER DT. 26.06.2024		MOBILE: (+91) 8840771274
	SH. DIVYANK DUTT DWIVEDI, ADVOCATE (ENROL. NO. D/3843/2022) AS COUNSEL FOR A PERIOD W.E.F. 20.12.2024 TO 19.12.2025 VIDE LETTER DATED 20.12.2024		MOBILE: 9415651229
UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION(UPSIDC) (LETTER DTD.01.05.2014)	1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.] ----- 2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]	10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001 ----- 10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 9999315777 ----- MOB.: 9560537230

UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD. (OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.) OFFICE: B-101,SECTOR-51,NOIDA- 201301	MOB: 9999933220, 9999333220 EMAIL:amit.shukla@lexwe b.in
UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)	MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]	ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.) OFFICE: B-101,SECTOR-51,NOIDA- 201301	MOB: 9999933220, 9999333220 EMAIL: amit.shukla@lexweb.in
UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)	1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)		
UTTAR PRADESH TRANSPORT CORPORATION, LUCKNOW	SHRI SHADAB KHAN PANEL ADVOCATE LETTER DATED 15.06.2021	B-10, GREEN PARK EXTENSION, NEW DELHI-16	PHONE:011 46082590 MOB: 9540625322, 9999944851
TRANSPORT CORPORATION HEADQUARTER, LUCKNOW	MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE LETTER DATED 09.12.2021	ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003	MOBILE: 9953929705
	MS. STHAVI ASTHANA, ADVOCATE LETTER DATED 13.09.2023	C-01/131, MOTI BAGH, SHANTI PATH, DELHI-110021	MOBILE: 9711116034
UTI INFRASTRUCTURE TECHNOLOGY	SANJAY RPK LAW	CHAMBER No.2, SUPREME COURT	TEL:011-

AND SERVICES LIMITED LETTER DT. 21.05.2018		COMPOUND, TILAK MARG, NEW DELHI - 110049	23388443, 23383541, 46529 111
U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'	PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018(U.P. JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNG PURA EXTENSION, NEW DELHI-110014	
UCO BANK	MR. SARFARAZ KHAN, ADVOCATE STANDING COUNSEL LETTER DATED 15.01.2024 (FOR A PERIOD OF ONE YEAR WITH EFFECT FROM 07.09.2023)	CHAMBER: 214, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: FLAT NO. 11-S, DDA SFS FLATS, SECTOR-7, JASOLA, NEW DELHI-110025.	PH: 011-23384153(CHAMBER) 011-49028200(OFFICE) MOB: 9899140169 E-MAIL: sarfarazadv@yahoo.co.in
UCO BANK	MR. RAJESH RATTAN, ADVOCATE, STANDING COUNSEL LETTER DATED 07.08.2025	ADDRESS: R-6A, FIRST FLOOR, GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: 9810218488, EMAIL: rajeshrattan66@gmail.com
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA, ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL	R.R. ASSOCIATES	OFFICE: 6-C, DDA FLATS,	PHONE: 011-23-989-989

DEVELOPMENT AUTHORITY	[LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	BOULEVARD ROAD, DELHI-110054	e-mail: rr.associates.co@gmail.com
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